

ORISSA HIGH COURT

FILING REPORT AS ON :10/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20876/2026	RANJAN SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600040
2	D-BLAPL/20877/2026	DEBEN RAJPUT VS STATE OF ODISHA	SRINIVAS MOHANTY VS	RAMPUR (SONEPUR) /186 /2025 () //	AOR20240000732C202600078
3	D-BLAPL/20879/2026	SOMABARU BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /144 /2026 () //	
4	D-BLAPL/20882/2026	SAROJ KUMAR TANTY VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BANDOMUNDA /191 /2026 () //	AOR20220000263C202600055
5	D-BLAPL/20885/2026	PREMLAL NAIK VS STATE OF ODISHA	ANITA SAHOO VS	// 0 () //	
6	D-BLAPL/20890/2026	SAMIR KUMAR MISHRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	VIGILANCE PS (BERHAMPUR) /13 /2025 () //	
7	D-BLAPL/20898/2026	CHANDINI DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 () //	
8	D-BLAPL/20899/2026	JAGU @ JAGABANDHU DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 () //	
9	D-BLAPL/20902/2026	CHANDAN GOCHHAYATA VS STATE OF ODISHA	DEBASIS SAHOO VS	SIMULIA /35 /2026 () //	AOR20220003390C202600036
10	D-BLAPL/20903/2026	KHIRA CHANDRA ROHIDAS VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /225 /2026 () //	AOR20220000263C202600056
11	D-BLAPL/20904/2026	P. AJAYA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /35 /2026 () //	AOR20220001311C202600069

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12	D-BLAPL/20906/2026	SANGITA NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS VS	/ /0 () //	
13	D-BLAPL/20911/2026	RAJ MALHOTRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS VS	BERHAMPUR TOWN /198 /2026 () //	
14	D-BLAPL/20913/2026	NILAMANI JENA VS STATE OF ODISHA	SANJIT MISHRA VS VS	PIPLI /327 /2026 () //	
15	D-BLAPL/20915/2026	BABULA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS VS	CAPITAL P.S. /189 /2019 () //	
16	D-BLAPL/20917/2026	ANUJ KUMAR SAHU @ PINKU VS STATE OF ODISHA	SUBHAM SATAPATHY VS VS	SORO /378 /2026 () //	
17	D-BLAPL/20918/2026	RATAN @ RATAN YADAV VS STATE OF ODISHA	SARAT KUMAR JENA VS VS	TITILAGARH /170 /2026 () //	
18	D-BLAPL/20919/2026	M. HARI SHANKAR VS STATE OF ODISHA	MANORANJAN DAS VS VS	JHARSUGUDA /390 /2026 () //	AOR20220000053C202600053
19	D-BLAPL/20921/2026	DHANESWAR LENKA @ JHULIA VS STATE OF ODISHA	AMITAV TRIPATHY VS VS	KHANDAPARA /16 /2026 () //	
20	D-BLAPL/20922/2026	RAMA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS VS	PHIRINGIA /41 /2025 () //	
21	D-BLAPL/20931/2026	KORA RAULA @ KORA RUAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS VS	BERHAMPUR SADAR /510 /2023 () //	
22	D-BLAPL/20935/2026	THABIRA DHARUA VS STATE OF ODISHA	JAYADEBA BEHERA VS VS	BELPARA /159 /2026 () //	AOD20240000366C202600100
23	D-BLAPL/20938/2026	RAJIB @ RAJU CHOUDHURY	LALITENDU MISHRA	/ /	AOR20220001610C202600052

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20940/2026	SUDHIR BUTIA @ BHUTIA @ KUNU	LALITENDU MISHRA	//	AOR20220001610C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20941/2026	SAGAR BEHERA	RAJESH KUMAR MAHAPATRA	K.NUAGAON /29 /2024	AOR20220001639C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20944/2026	PAPU @ HARIHAR MAHANTA	JAYADEBA BEHERA	PATNA /212 /2026	AOD20240000366C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20946/2026	DULLAV SURI	CHIRANJIB ROUT	PALLAHARA /6 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20947/2026	BALARAM BEHERA @ RAJ BEHERA	CHANDRAKANTA NAYAK	INFOVALLY UPD BHUBANESWAR /83 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20951/2026	BABULA @ SARAT ROUT	SK. ZAFARULLA	BALANGA /269 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20954/2026	SUNIL KUMAR NAYAK	JUGALA KISHORE PANDA	HINJILI /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20956/2026	SWETA YADAV	JUGALA KISHORE PANDA	BINIKA /181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20958/2026	SHIVA PRASAD MALLICK @ SHIBA PRASAD MALLICK	CHHAI PRIYADARSHINI	BISRA /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20961/2026	ANIL KHOSLA	ARIJEET MISHRA	KUNDRA /134 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20963/2026	ANANDA DAS	ARIJEET MISHRA	CHANDABALI /118 /2026	
		VS	VS	()	

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35	D-BLAPL/20967/2026	STATE OF ODISHA M.CHAITANYA KUMAR @ CHAITU VS	PRATAP CHANDRA CHHINCHANI VS	// CHANDILI /326 /2025 ()	
36	D-BLAPL/20968/2026	STATE OF ODISHA KARALA HUIKA @ KARLA VS	AMIT KUMAR SAHU VS	// NARAYANPATNA /19 /2026 ()	
37	D-BLAPL/20971/2026	STATE OF ODISHA BRAHMA KANHAR VS	NITYANANDA MOHAPATRA VS	// / /0 ()	
38	D-BLAPL/20972/2026	STATE OF ODISHA VIKAS KAITHWAS VS	AMIT SUJAT BISWAL VS	// ADVA /194 /2025 ()	
39	D-BLAPL/20974/2026	STATE OF ODISHA DAITARI DAS @ DAYA VS	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /736 /2025 ()	AOR20220001207C202600053
40	D-BLAPL/20978/2026	STATE OF ODISHA ANKIT KUMAR SHARMA VS	SUSANTA KUMAR TRIPATHY VS	// PUINTALA /144 /2026 ()	
41	D-BLAPL/20981/2026	STATE OF ODISHA LAXMAN DAS VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /152 /2026 ()	
42	D-BLAPL/20984/2026	STATE OF ODISHA SUREJ DAS @ SURAJ DAS VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /152 /2026 ()	
43	D-BLAPL/20985/2026	STATE OF ODISHA ASHOK KUMAR SAHU @ASHOK SAHU VS	CHARCHIT PRADHAN VS	// TARBHA /230 /2025 ()	AOD20240000667C202600026
44	D-BLAPL/20990/2026	STATE OF ODISHA KRUSHNA GADABA VS	DEVASIS MOHANTY VS	// JEYPORE SADAR /387 /2025 ()	
45	D-BLAPL/20994/2026	STATE OF ODISHA NIKHIL KUMAR DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /95 /2026 () //	

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46	D-BLAPL/20995/2026	DILLIP SAH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPL.TASK FORCE /13 /2025 () //	
47	D-BLAPL/20997/2026	SANJAY KUMAR NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
48	D-BLAPL/20998/2026	HAPAN @ PRADHAN HEMBRAM VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /127 /2026 () //	
49	D-BLAPL/21002/2026	PRASANTA KUMAR PATRO @ PATRA VS STATE OF ODISHA(VIG.)	PRAHALLAD SAHU VS	VIGILANCE PS (BERHAMPUR) /6 /2026 () //	
50	D-BLAPL/21004/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	VIGILANCE PS (BERHAMPUR) /6 /2026 () //	
51	D-BLAPL/21006/2026	BISWAJIT MANTRI @ BISWAJIT MANTRY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATHGARH /207 /2026 () //	AOD20220004020C202600025
52	D-BLAPL/21011/2026	RAKA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /317 /2026 () //	
53	D-BLAPL/21016/2026	DAKA @ ANIL KUMAR SUNDARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /111 /2023 () //	
54	D-BLAPL/21023/2026	MANU SINGH VS STATE OF ODISHA	PRINCE PATNAIK VS	PURI SADAR /166 /2026 () //	
55	D-BLAPL/21024/2026	LAXMAN CHHATI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	ORKEL /207 /2021 () //	
56	D-BLAPL/21025/2026	BISWAMITRA BADI VS STATE OF ODISHA	ASISH MISHRA VS	BOUDH /39 /2025 () //	
57	D-BLAPL/21029/2026	RUPAN MANDAL	BASANTA KUMAR DAS	R.UDAYAGIRI /18 /2006	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/21030/2026	RAGHUNATH MURMU	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/21038/2026	MARKANDA BEHERA	SOUBHAGYA KUMAR DASH	RAYAGADA /30 /2008	AOR20220001631C202600205
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/21041/2026	HALDHAR BARIHA	Ramakanta Mishra	/ /	AOR20220004226C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/21043/2026	ASHUTOSH MISHRA ALIAS AASHUTOSH MISHRA ALIAS AASHUTOSH MISHRA	DEVASHIS PANDA	/ /	AOR20220001247C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/21045/2026	SAHADEV BEHERA @ SAHADEB BEHERA	SURYAKANTA DWIBEDI	RAJNAGAR /503 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/21048/2026	SAHIL KAJI	DR. ABHAY KANT PATHAK	BAMUNIGAM /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/21049/2026	SAMIR SHABBIR MULANI	DR. ABHAY KANT PATHAK	BAMUNIGAM /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/21050/2026	ABHIJITH ANIL MORE	DR. ABHAY KANT PATHAK	BAMUNIGAM /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/21051/2026	DINESH SOPAN KALE	DR ABHAY KANT PATHAK	BAMUNIGAM /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/21053/2026	SAROJ PRADHAN @ SAROJ KUMAR PRADHAN	PRASANTA KUMAR ROUTRAY	NAWAPARA /184 /2024	AOD20240000391C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/21055/2026	SAFIKUL SK. @ KOKHAN	DEVASHIS PANDA	SPL.TASK FORCE /35 /2021	
		VS	VS	()	

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69	D-CMAPL/31078/2026	STATE OF ODISHA SALILA PRADHAN VS	ADV. VS	// // 0	
70	D-CMAPL/31082/2026	BIJAY KUMAR PARIDA, CHIEF MANAGER (HR), IFFCO LTD., PARADEEP PRASASNNA KUMAR BISWAL VS	ADV. VS	// // 0	
71	D-CMAPL/31338/2026	BIJAY KUMAR PARIDA, CHIEF MANAGER (HR), IFFCO LTD., PARADEEP SRIKANTA TRIPATHY VS	ADV. VS	// // 0	
72	D-CMP/31134/2026	KALPANA TRIPATHY JAHANRA BEGUM VS	SOURAV SUMAN BHUYAN VS	// // 0	
73	D-CMP/31136/2026	M/S. DINABANDHU SAHU LAW COLLEGE, KENDRAPARA SATYABHAMA BEHERA VS	BHABANI SANKAR DAS VS	// // 0	AOR20230000954C202600002
74	D-CMP/31189/2026	ASHIS KUMAR DAS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK VS	SHANKURU SUDHAKAR RAO (SR. ADV.) VS	// // 0	
75	D-CMP/31265/2026	SAROJINI ROY GOBARDHAN SAHOO VS	BASUDEV BARIK VS	// // 0	
76	D-CMP/31272/2026	JHARI SSAHOO RABINDRANATH SENAPATI VS	BAIBASWATA PANIGRAHI VS	// // 0	
77	D-CMP/31278/2026	SUDHIR PATNAIK AINTHI SANTARA @ SAMANTARAY VS	SHIB SHANKAR MOHANTY VS	// // 0	
78	D-CMP/31320/2026	SARAT PRADHAN SIBARAM PAL VS	SHYAM SUNDAR CHHUALSINGH VS	// // 0	
79	D-CONTC/31081/2026	CHAKRADHAR PRADHAN AJAY KUMAR PATRA VS	RABINARAYAN NAYAK VS	// // 0	
		BHASKAR JYOTI SHARMA, SEC. TO GOVT., BHUBANESWAR		//	

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80	D-CONTC/31087/2026	DR.GOBINDA CHANDRA PRADHAN VS AUROBINDA AGARWAL, IAS	ADV. VS	// 0 //	
81	D-CONTC/31088/2026	SOBHAN AGARWAL VS KSHIROD CHANDRA NAG, TAHASILDAR, BHAWANIPATNA	SMITA RANJAN PATNAIK VS	// 0 //	
82	D-CONTC/31092/2026	ASHOK KUMAR PATRA VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ADV VS	// 0 //	AOR20220001611C202600138
83	D-CONTC/31123/2026	SANJAY KUMAR SAMAL VS N.THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000338C202600078
84	D-CONTC/31124/2026	DEBIDUTTA MOHANTY VS DEORANJAN KUMAR SINGH, ADDITIONAL CHIEF SECRETARY STEEL AND MINES DEPTT.	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202600023
85	D-CONTC/31129/2026	BISHNUPRIYA SETHI VS DR. SUJATA MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,PURI	ADV VS	// 0 //	AOD20240000338C202600079
86	D-CONTC/31140/2026	SURYAKANTA SATAPATHY VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //	
87	D-CONTC/31148/2026	PRASANTA KUMAR MEKAP VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/31151/2026	SANGRAM KESHARI NAYAK VS DIBYAJYOTI SMRUTI RANJAN DEO, OAS	ADV. VS	// 0 //	
89	D-CONTC/31180/2026	JAGADISH CHANDRA DAS VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
90	D-CONTC/31184/2026	BIPRA CHARAN BISOI VS UDAYAN SUBUDHI, D.F.O.,NABARANGPUR DIVISION	ADV. VS	// 0 //	
91	D-CONTC/31219/2026	PRASANTA KUMAR PRADHAN	ADV	//	AOD20240000479C202600004

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		VS	VS	0	
		SASI BHUSAN MOHAPATRO, BLOCK DEVELOPMENT OFFICER, POLASARA		//	
92	D-CONTC/31238/2026	SURENDRA BARIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
93	D-CONTC/31244/2026	ARABINDA BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
94	D-CONTC/31250/2026	SUDHAKAR BARIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
95	D-CONTC/31253/2026	KAMALENDU MENDELI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
96	D-CONTC/31257/2026	BIREN KUMAR PANI	BASUDEV BARIK	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
97	D-CONTC/31281/2026	SUJITPRAVA PATTANAIK	ANUP KUMAR PATTNAIK	//	
		VS	VS	0	
		HEMANT SHARMA, ADDL. CHIEF SEC., HOME DEPT., ODISHA		//	
98	D-CONTC/31304/2026	ARJUN KUMAR SINGH	STHITI DAS	//	
		VS	VS	0	
		ARINDAM DAKUA, THE DIRECTOR MUNICIPAL ADMINISTRATION, BHUBANESWAR		//	
99	D-CONTC/31312/2026	PARAMANANDA SAMAL	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
100	D-CONTC/31315/2026	PARBATI SAHOO	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
101	D-CONTC/31318/2026	BIDYUTLATA SENAPATI	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
102	D-CONTC/31323/2026	GOBINDA CHANDRA SAHOO	ADV.	//	
		VS	VS	0	

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103	D-CONTC/31327/2026	DR.N.THIRUMALA NAIK, I.A.S RAJASHREE SAHOO VS	ASISH KUMAR RAY VS	// // ()	AOD20230000467C202600040
104	D-CONTC/31330/2026	J SONAL, COLLECTOR CUM EXECUTIVE MAGISTRATE JAGATSINGHPUR PRASANTA KUMAR NAYAK VS	ADV. VS	// // ()	
105	D-CONTC/31337/2026	DR.N.THIRUMALA NAIK, I.A.S TUNI BEHERA @ CHHABI BEHERA VS	ADV. VS	// // ()	
106	D-CRLA/20920/2026	CHANCHAL RANA, I.A.S CHITTA RANJAN SAHOO VS	RAMANIKANTA PATTANAIAK VS	// CUTTACK VIGILANCE /9 /2017 ()	
107	D-CRLA/20928/2026	STATE OF ODISHA(VIG.) DADU@BISWANATH PANI VS	RAMESH CHANDRA MAHARANA VS	// CHAULIAGANJA /176 /2025 ()	
108	D-CRLA/20933/2026	STATE OF ODISHA BOB @ DIKSAN SINGHARIA VS	LALATENDU PAL VS	// JHARSUGUDA SADAR /602 /2024 ()	AOR20220004366C202600004
109	D-CRLA/20934/2026	STATE OF ODISHA BODHIA @ PRATAP MALLIK VS	NIKUNJA KUMAR ROUT VS	// PATTAMUNDAI RURAL PS /397 /2024 ()	
110	D-CRLA/20952/2026	STATE OF ODISHA HERO KHAN@ABDUL SATAR KHAN VS	ARIJEET MISHRA VS	// TUMUSINGA /234 /2026 ()	
111	D-CRLA/20976/2026	STATE OF ODISHA DAYANIDHI MADI VS	JUGALA KISHORE PANDA VS	// ORKEL /200 /2025 ()	
112	D-CRLA/21005/2026	STATE OF ODISHA SUNIL KURLI VS	SMRUTI RANJAN ROUT VS	// TANGI /28 /2025 ()	
113	D-CRLA/21052/2026	STATE OF ODISHA DILLIPA@UPENDRA KANHAR VS	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /229 /2025 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/20878/2026	DR. BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	JAJPUR ROAD /113 /2026 () //	
115	D-CRLMC/20883/2026	DEBASIS PANDA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// () //	AOR20230000420C202600012
116	D-CRLMC/20893/2026	PRASANT DAS VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	ODAGAON /132 /2023 () //	
117	D-CRLMC/20912/2026	ANIL KUMAR PANDI@ANIL PANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
118	D-CRLMC/20916/2026	NILAKANTHA PADHI VS BINDIYA RANI SAHU	RAJENDRA NARYAN ROUT VS	// () //	AOR20220001558C202600143
119	D-CRLMC/20924/2026	FALCON MARINE EXPORTS LTD., BBSR VS ASST. REGISTRAR OF COMPANIES CUM ASST. OFFICIAL LIQUIDATOR, ODISHA	SATYA SMRUTI MOHANTY VS	/ /0 () //	
120	D-CRLMC/20927/2026 CRLMC/2213/2026	SANJUKTA TANDI VS STATE OF ODISHA	ASTAMI TANDIA VS	UDITNAGAR /234 /2022 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001649/2022	
121	D-CRLMC/20942/2026	SWAGAT BISWAL@PAPUN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NIALI /281 /2022 () //	
122	D-CRLMC/20953/2026	ADIKANDHA SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	KABISURYANAGAR /154 /2003 () //	
123	D-CRLMC/20982/2026	KALIA PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	KANPUR /56 /2014 () //	AOD20240000388C202600029
124	D-CRLMC/20992/2026	M/S. KASHVI INTERNATIONAL PVT. LTD., KEONJHAR VS STATE OF ODISHA	ANMAY MISHRA VS	/ /0 () //	
125	D-CRLMC/20996/2026	M/S. KASHVI INTERNATIONAL PVT. LTD., KEONJHAR	ANMAY MISHRA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/20999/2026	SRIKANT BAHINIPATI	AMITAV TRIPATHY	CHAMAKHANDI /92 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/21000/2026	AMULYA KUMAR PANDA SECURITY AGENCY	KALPATARU KHUNTIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/21039/2026	PURENDRA KUMAR SETHY	SRINIVAS MOHANTY	CUTTACK VIGILANCE /10 /2024	AOD20250000916C202600029
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
129	D-CRLMC/21047/2026	BIJAY MAHARANA	BHARAT JALLI	/ /	AOD20240000581C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/21060/2026	CHANDRAKANTA DAS	S.K.PANDA	/ /	AOR20260000196C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/20884/2026	PRACHI SAHU	Gyanendra Kumar Tripathy	/ /0	
		VS	VS	()	
		THE DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK		//	
132	D-CRLMP/20986/2026	NIBEDITA DEVI	SAUBHAGYA KETAN NAYAK	BERHAMPUR TOWN /247 /2026	AOR20220001207C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/21008/2026	REBATI LENKA	RABI NARAYAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/21018/2026	MINATI SWAIN	SAILAZA NANDAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/21032/2026	CHITRA REKHA SWAIN	BIJAY KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/21042/2026	SUSHAMA NAYAK	DURGA PRASAD PRADHAN	/ /0	
		VS	VS	()	

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137	D-CRLREV/20892/2026	STATE OF ODISHA JHILI NAIK VS	PRADEEP KUMAR PANDA VS	// RASOL /95 /2025 ()	
138	D-CRLREV/20948/2026	STATE OF ODISHA BIPIN SAHOO VS	RAMESH CHANDRA MAHARANA VS	// / /0 ()	
139	D-EXP/31182/2026	STATE OF ODISHA GAUTAM KUMAR NAIK VS	MOHIT KUMAR PATI VS	// / / ()	AOR20220001535C202600168
140	D-FAO/31179/2026	BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT JAYADEV BARIK VS	BALARAM BEHERA VS	// / / ()	
141	D-FAO/31224/2026	STATE OF ODISHA GAGAN BIHARI BEHERA VS	AMIT KUMAR SAA VS	// / / ()	AOR20220001583C202600181
142	D-FAO/31262/2026	STATE OF ODISHA PRAKASH RANJAN GIRI VS	GYANENDRA KUMAR TRIPATHY VS	// / / ()	
143	D-FAO/31285/2026	STATE OF ODISHA JAYASHREE BALA MALLICK VS	SANGRAM JENA VS	// / / ()	
144	D-JCRLA/20955/2026	STATE OF ODISHA SUBHENDU KUMAR DAS VS	ADV. VS	// CHANDAKA P.S. /65 /2023 ()	
145	D-JCRLA/20959/2026	STATE OF ODISHA PRASANTA PADHAN @ SUSHANTA @ KAENTU VS	ADV. VS	// JAMANKIRA /120 /2023 ()	
146	D-JCRLA/20962/2026	STATE OF ODISHA NALU @ SRINIBAS PATASAHANI VS	ADV. VS	// JATNI P.S. /45 /2023 ()	
147	D-JCRLA/20964/2026	STATE OF ODISHA AYUSH MUNDA VS	ADV. VS	// AINTHAPALI /132 /2024 ()	
		STATE OF ODISHA		//	

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148	D-JCRLA/20965/2026	SURENDRA MULI @ SUSANT SETHI VS STATE OF ODISHA	ADV. VS	TARASINGI /338 /2025 () //	
149	D-JCRLA/20966/2026	ANDHA BISHOYI VS STATE OF ODISHA	ADV. VS	BERHAMPUR SADAR /257 /2016 () //	
150	D-JCRLA/20969/2026	ABHAYA DEHURY @ KAMBHEI VS STATE OF ODISHA	ADV. VS	DHENKANAL SADAR /650 /2023 () //	
151	D-JCRLA/20970/2026	SUGEN MUNDA VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /30 /2025 () //	
152	D-JCRLA/20973/2026	GOURANGA MOHANTY VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /13 /1999 () //	
153	D-JCRLA/20975/2026	BASUDEV BEHERA VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /13 /1999 () //	
154	D-JCRLA/20977/2026	SHUKDEV KEVAT VS STATE OF ODISHA	ADV. VS	CAPITAL P.S. /400 /2018 () //	
155	D-JCRLA/20980/2026	KALIA @ ABHAYA MAJHI VS STATE OF ODISHA	ADV. VS	DHUSURI /30 /2018 () //	
156	D-JCRLA/20983/2026	MADHUSUDAN DAS VS STATE OF ODISHA	ADV. VS	BASUDEVPUR /219 /2021 () //	
157	D-JCRLA/20987/2026	PRADEEP DAS VS STATE OF ODISHA	ADV. VS	GOPALPUR /108 /2024 () //	
158	D-JCRLA/21012/2026	BISU @ BISIKESHAN SETHY VS STATE OF ODISHA	ADV. VS	ANANDAPUR /66 /2011 () //	
159	D-JCRLA/21014/2026	BISHNU MOHAPATRA	ADV.	BALUGAON P.S. /308 /2024	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-JCRLA/21017/2026	SURENDRA DALAI @ OKILA	ADV.	NACHUNI /74 /2023	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-JCRLA/21019/2026	ANIRUDHA PARAMANIK	ADV.	BYREE /196 /2024	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-JCRLA/21022/2026	SUDHANSHU SEKHAR SAHOO	ADV.	KHURDA MODEL /4 /2025	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-LAA/31094/2026	SPECIAL LAND ACQUISITION OFFICER LOWER IRRIGATION PROJECT, KHYAPUR, ANGAPADA	CAJION PRASAD KHYAPUR, ANGAPADA	//	LOD20240000172C202600215
		VS	VS	0	
		AMARSINGH MAJHI		//	
164	D-LAA/31309/2026	GAJENDRA KUMAR SINGH	SUNKURU SUDHAKAR RAO	//	
		VS	VS	0	
		GENERAL MANAGER,HINGULA AREA, MAHANADI COAL FIELDS LTD.(MCL),ANGUL		//	
165	D-MACA/31083/2026	JYOTSNA RANI BEHERA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		RAJESH SAHOO		//	
166	D-MACA/31248/2026	M/S. ORIENTAL INSURANCE CO.LTD., BBSR	SOMNATH ROY	//	
		VS	VS	0	
		SOMANATH@SUSANTA NAYAK		//	
167	D-MSA/31345/2026	M/S. BAIBHAV PROPERTIES, BHUBANESWAR	SOUMYA RANJAN PATI	//	
		VS	VS	0	
		SECY. ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR		//	
168	D-RPFAM/31255/2026	LAXMI DEO	SAROJ KUMAR MISHRA	//	
		VS	VS	0	
		AJIT KUMAR DEO		//	
169	D-RSA/31202/2026	JUGAL BEHERA	AJAYA KUMAR JENA	//	
		VS	VS	0	
		PADMANAVA BEHERA		//	
170	D-RSA/31252/2026	TRILOCHAN SAHOO	GOPAL PRASAD JENA	//	
		VS	VS	0	

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171	D-RSA/31305/2026	HAREKRUSHNA SAHU ASHOK TAREI VS KRUSHNA CHANDRA NAYAK	AMIT PRASAD BOSE VS	// // 0 //	
172	D-RSA/31332/2026	M/S. JAIN STEEL AND POWER LTD. VS DRAUPADI NAIK	AMITABH MISHRA VS	// 0 //	
173	D-RVWPET/31093/2026	STATE OF ODISHA VS SUDHA K.K.	SATYA BRATA MOHANTY, AGA VS	// 0 //	LOD20240000172C202600216
174	D-TRP(C)/31210/2026	RASHMI RANJAN NAYAK VS RUTUPRAVA SAMAL	PRAFULLA KUMAR BISWAL VS	// 0 //	
175	D-TRP(C)/31222/2026	APARNA MALLIK VS APURBA RANJAN SAHOO	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600077
176	D-TRP(C)/31293/2026	CHINUBALA MANDAL@DAS VS PARAMANANDA DAS	AMLAN SHAKTI PAUL VS	// 0 //	
177	D-TRP(C)/31333/2026	MADHUSMITA MISHRA VS BISWARANJAN MISHRA	HRUDANANDA MOHAPATRA VS	// 0 //	
178	D-WA/31095/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600029
179	D-WA/31096/2026	STATE OF ODISHA VS BASANTA KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202600221
180	D-WA/31097/2026	PUNJAB NATIONAL BANK VS TAPAN DAS	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202600092
181	D-WA/31100/2026	PUNJAB NATIONAL BANK VS BHARAT PRADHAN	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202600094

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182	D-WA/31116/2026	PUNJAB NATIONAL BANK VS BISWAJIT ROUT	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202600093
183	D-WA/31117/2026	PRINCIPAL SECRETARY OF AGRICULTURE AND FARMERS VS SARAT CHANDRA MOHANTY	PRINCIPAL SECRETARY OF AGRICULTURE AND FARMERS VS	// 0 //	LOD20240000200C202600214
184	D-WA/31181/2026	ANIL KUMAR PANDA VS STATE OF ODISHA AND OTHERS	MANAS PATI VS	// 0 //	AOR20220001535C202600170
185	D-WA/31185/2026	PRATAP CHANDRA MOHANTY VS INDIAN OIL CORPORATION LTD	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600090
186	D-WA/31358/2026	M/S. BLUELINE RESORTS PVT. LTD., BHUBANESWAR VS M/S HOTEL SEA POINT PVT. LTD., BHUBANESWAR	RAVIJIT PAL VS	// 0 //	
187	D-WP(C)/31066/2026	M/S DEBASIS SAHU, KHORDA VS SUPERINTRNDENT GST AND CENTRAL EXCISE, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //	
188	D-WP(C)/31067/2026	SURESH MAHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
189	D-WP(C)/31068/2026	PURNA CHADRA NAYAK VS COMMISSIONER CONSOLIDATION, AND SETTLEMENT, BHUBANESWAR	RAKESH KUMAR SARANGI VS	// 0 //	AOR20220001665C202600094
190	D-WP(C)/31069/2026	SARAT CHANDRA SAMAL VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
191	D-WP(C)/31070/2026	PRAVAT KUMAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600173
192	D-WP(C)/31071/2026	JAYA NARAYAN MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600174
193	D-WP(C)/31072/2026	SUBHAS CHANDRA SINGH	SWAPNIL ROY	//	AOR20220001600C202600173

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/31073/2026	JUGAL KISHORE ROUT	SWAPNIL ROY	//	AOR20220001600C202600175
		VS	VS	0	
		STATE OF ORISSA		//	
195	D-WP(C)/31074/2026	SIDHARTHA KUMAR PANDA	JAYDEEP PAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/31075/2026	JITENDRA KUMAR KANUNGO	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/31076/2026	CHITTA RANJAN NAYAK	ANUGRAHA NARAYAN SAMANTRAY	//	AOD20260000401C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/31077/2026	MADHURITA RATHA	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENT (DEVOTTER BIBHAG) BHUBANESWAR		//	
199	D-WP(C)/31079/2026	SRI JAGANNATH SCHOOL OF NURSING, KALAHANDI	MANOJA KUMAR KHUNTIA	//	
	WP(C)/21447/2026	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/31080/2026	SURAJ KUMAR TRIPATHY	GHANASHYAM DASH	//	AOD20240000821C202600015
		VS	VS	0	
		GOVT. OF INDIA		//	
201	D-WP(C)/31084/2026	RAGHUNATH @ RAMAKANTA MAHALIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		PRESIDENT, GRIEVANCE REDRESSAL FORUM (ELECTRICAL), BALASORE		//	
202	D-WP(C)/31085/2026	KAILASH CHANDRA BEHERA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		REGIONAL MANAGER, ODISHA GRAMYA BANK, BALASORE		//	
203	D-WP(C)/31086/2026	PRFULLA KUMAR SATHUA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/31089/2026	PRASANNA KUMAR SATAPATHY	SANJIB KUMAR RATH	//	
		VS	VS	0	

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205	D-WP(C)/31090/2026	STATE OF ODISHA RASMITA GHADI VS	RANJIT MOHANTY VS	// // 0	
206	D-WP(C)/31091/2026 WP(C)/21420/2026	STATE OF ODISHA TAPAN KUMAR NAYAK VS	KULDEEP MOHANTY VS	// // 0	AOD20240000012C202600216
207	D-WP(C)/31098/2026	STATE OF ODISHA MAMATA PUJAHARI VS	TUSHAR KANTA NAYAK VS	// // 0	
208	D-WP(C)/31099/2026	STATE OF ODISHA MANGULU MAJHI VS	KARUNAKAR GAYA VS	// // 0	
209	D-WP(C)/31101/2026	STATE OF ODISHA JAYANTI BISWAL VS	SANTOSH KUMAR DWIVEDI VS	// // 0	
210	D-WP(C)/31102/2026	STATE OF ODISHA YASHALAXMI PAIKARAY VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600175
211	D-WP(C)/31103/2026	STATE OF ODISHA BHAGABAN SAHOO VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600174
212	D-WP(C)/31104/2026	STATE OF ODISHA MANOJ NAHAK VS	PITAMBAR BEHERA VS	// // 0	AOR20220003697C202600016
213	D-WP(C)/31105/2026	STATE OF ODISHA LAXMIKANTA NAYAK VS	SANTOSH KUMAR DWIVEDI VS	// // 0	
214	D-WP(C)/31106/2026	STATE OF ODISHA SEKHAR CHANDRA BARIK VS	SANJAY KUMAR PATRA VS	// // 0	
215	D-WP(C)/31107/2026	STATE OF ODISHA RASMITA SINGH VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// // 0 //	

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216	D-WP(C)/31108/2026	SUPRAVA MAHAPATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202600100
217	D-WP(C)/31109/2026	SUBASH CHANDRA BAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
218	D-WP(C)/31110/2026	SUKANTA @ SRIKANTA JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
219	D-WP(C)/31111/2026	M/S.HOTEL RAJ, BHUBANESWAR VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE I BHUBANESWAR, BHUBANESWAR	PRANAYA KISHORE HARICHANDAN VS	// 0	
220	D-WP(C)/31112/2026	MANOJA KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
221	D-WP(C)/31113/2026	MADHU @ MADHUSUDAN JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
222	D-WP(C)/31114/2026	PINTU JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
223	D-WP(C)/31115/2026	LINGARAJ JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
224	D-WP(C)/31118/2026	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
225	D-WP(C)/31119/2026	MAHESWAR SETHY @ SETHY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
226	D-WP(C)/31120/2026	RABINDRA SETHY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
227	D-WP(C)/31121/2026	NIHARKANTI MISHRA	BISWAMBAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/31122/2026	HAREKRUSHNA JENA	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/31125/2026	AJIT KUMAR MOHANTY	GYANESWAR SATPATHY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, MAYURBHANJ		//	
230	D-WP(C)/31126/2026	PENTA RADHAKRISHNA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
231	D-WP(C)/31127/2026	AJAYA KUMAR DAS	DEEPAK KU SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/31128/2026	PRABHAT RANJAN PANIGRAHI	MAMUNI SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/31130/2026	KAHNU CHARAN SWAIN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/31131/2026	JYOSHNA PRIYA NIAL	SISIRA PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/31132/2026	VEDANTA LIMITED, MUMBAI	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		COMMISSIONER OF COMMERCIAL TAXES, ODISHA CUTTACK		//	
236	D-WP(C)/31133/2026	KARTIKA SETHI	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/31135/2026	M/S SURESH CHANDRA SAHU, ANGUL	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE COMMISSIONERATE, BHUBANESWAR			
238	D-WP(C)/31137/2026	KALYANI BARIHA	DINESH KUMAR PANDA	//	
		VS	VS	0	

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239	D-WP(C)/31138/2026	STATE OF ODISHA M/S MAMI BEHERA, ANGUL VS	SUBASH CHANDRA SAHOO VS	// // 0	
240	D-WP(C)/31139/2026	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE COMMISSIONERATE, BHUBANESWAR CHANDRA MANI PATNAIK VS	PRASANTA KUMAR SATAPATHY VS	// 0	
241	D-WP(C)/31141/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, (TPCODL), JATANI BINODA BIHARI MARTHA VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600179
242	D-WP(C)/31142/2026	STATE OF ODISHA AKSHAYA KUMAR JENA VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600176
243	D-WP(C)/31143/2026	STATE OF ODISHA BIJAYALAXMI SAHOO VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600177
244	D-WP(C)/31144/2026 WP(C)/21401/2026	STATE OF ODISHA BAIJAYANTA KUMAR PADHI VS	SUKANTA KUMAR DALAI VS	// // 0	
245	D-WP(C)/31145/2026	STATE OF ODISHA DURYODHANA JENA VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600178
246	D-WP(C)/31146/2026 WP(C)/21425/2026	STATE OF ODISHA RAMESHWAR PRASAD SINGH MANDHATA VS	JAYDEEP PAL VS	// // 0	
247	D-WP(C)/31147/2026	STATE OF ODISHA PUSPANJALI NAYAK VS	BADRINARAYAN PANDA VS	// // 0	
248	D-WP(C)/31149/2026	STATE OF ODISHA SHAIK FAYAZ VS	MOHAMMED RIAZ VS	// // 0	
249	D-WP(C)/31150/2026	STATE OF ODISHA METICULOUS LEISURES AND HOSPITALITY PVT. LTD VS	DIPANKAR KISHOR VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/31152/2026	ALOK BHATADA VS THE COMMISSIONER OF CT AND GST ODISHA, KATAK	BHABANI PRASAD MOHANTY VS JYOTIRMAY GUPTA	// 0 //	
251	D-WP(C)/31153/2026	JYOTINDRA SINGH DEO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS RAMESH CHANDRA OJHA	// 0 //	
252	D-WP(C)/31154/2026	PURNIMA MAHANTA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS KULDEEP MOHANTY	// 0 //	
253	D-WP(C)/31155/2026	RAMESH CHANDRA BANDIA VS STATE OF ODISHA	KULDEEP MOHANTY VS BHABANI PRASAD MOHANTY	// 0 //	AOD20240000012C202600217
254	D-WP(C)/31156/2026	ANURAAG MISHRA VS THE ASST.COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BERHAMPUR	BHABANI PRASAD MOHANTY VS KAILASH CHANDRA MISHRA	// 0 //	
255	D-WP(C)/31157/2026	MITU PRASAD REDDY VS THE SECRETARY MINISTRY OF MINES	KAILASH CHANDRA MISHRA VS BHABANI PRASAD MOHANTY	// 0 //	AOR20230000698C202600006
256	D-WP(C)/31158/2026	SATYAPRIYA MOHAPATRA @ MAHAPATRA VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS KUNAL KUMAR SWAIN	// 0 //	
257	D-WP(C)/31159/2026	SUSHIL KUMAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
258	D-WP(C)/31160/2026	HARIHARA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS MITHUN DAS	// 0 //	
259	D-WP(C)/31161/2026	SURESH GARDIA VS STATE OF ODISHA	MITHUN DAS VS KUNAL KUMAR SWAIN	// 0 //	
260	D-WP(C)/31162/2026	LABA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
261	D-WP(C)/31163/2026	ANANDA KUMAR MAHALLIK	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/31164/2026	MINAKHI NANDA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/31165/2026	SHANTANU MAHAKUR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/31166/2026	BENU CHARAN JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/31167/2026	MANAS RANJAN SAHOO	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/31168/2026	SASMITA NAYAK	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/31169/2026	DIPTIMAN PATRA	SUDARSAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/31170/2026	MANOJ KUMAR PRADHAN	KURESH PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/31171/2026	KSHANAPRAVA MOHANTY	BIKRAM PRATAP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/31172/2026	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA	TRIBIKRAM MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/31173/2026	DHARAM HANSDAH	SUSANTA KUMAR BARAL	//	AOR20220001297C202600166
		VS	VS	0	
		UNION OF INDIA		//	
272	D-WP(C)/31174/2026	LAXMIDHAR SWAIN	TRIBIKRAM MAHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/31175/2026	STATE OF ODISHA CHILIKA DISTILLERIES PVT.LTD, BERHAMPUR, GANAPUR	ARMAN KUMAR BUDHIA	//	
		VS	VS	//	
		BHARAT PETROLEUM CORPORATION LTD., MUMBAI		0	
274	D-WP(C)/31176/2026	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYAN	ABHIRAM KUMAR BUDHIA	//	
		VS	VS	//	
		STATE OF ODISHA		0	
275	D-WP(C)/31177/2026	RATNAKAR PRADHAN	PRASANTA KUMAR NANDA	//	
		VS	VS	//	
		STATE OF ODISHA		0	
276	D-WP(C)/31178/2026	JASWASI BHUSAN SAMAL	LALITENDU MISHRA	//	AOR20220001610C202600054
		VS	VS	//	
		STATE OF ODISHA		0	
277	D-WP(C)/31183/2026	PRASANNA KUMAR SETHY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	//	
		REGIONAL MANAGER, RESERVE BANK OF INDIA		0	
278	D-WP(C)/31186/2026	M/S MAHAVEER TRAVELS	KAJAL SAHOO	//	AOR20220001613C202600075
		VS	VS	//	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE		0	
279	D-WP(C)/31187/2026	BHAGIRATHI MALLICK	PRADEEP KUMAR KHUNTIA	//	AOD20250000656C202600018
		VS	VS	//	
		STATE OF ODISHA		0	
280	D-WP(C)/31188/2026	RASHAD KHANAM	MANAS RANJAN BEHERA	//	AOR20220001297C202600167
		VS	VS	//	
		STATE OF ODISHA		0	
281	D-WP(C)/31190/2026	AHALYA JENA	PRATIK NAYAK	//	
	WP(C)/21431/2026	VS	VS	//	
		STATE OF ODISHA		0	
282	D-WP(C)/31191/2026	SUDARSAN GHADAI	PRADYUS KUMAR PARHI	//	AOR20220002297C202600008
		VS	VS	//	
		STATE OF ODISHA		0	
283	D-WP(C)/31192/2026	SANDEEP PARIDA	SOURAV DAS	//	
		VS	VS	//	
		STATE OF ODISHA		0	

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284	D-WP(C)/31193/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS DILLIP KUMAR MOHAPATRA	// 0 //	AOR20220001225C202600013
285	D-WP(C)/31194/2026	AJAYA KUMAR BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS KUNAL KUMAR SWAIN	// 0 //	AOD20220001927C202600094
286	D-WP(C)/31195/2026	BOTU RABI SHANKAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
287	D-WP(C)/31196/2026	ARUNA KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
288	D-WP(C)/31197/2026	DAMBARUDHAR SAHOO VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	SOURAV DAS VS SOURAV DAS	// 0 //	
289	D-WP(C)/31198/2026	GATIKRUSHNA NANDA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS JITENDRA SAMANTARAY	// 0 //	
290	D-WP(C)/31199/2026	M/S. BAJRANGBALI SPONGE AND POWER LTD., SUNDBARPORE VS M/S. TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL), SAMBALPUR	SUNDBARPORE VS SUNDBARPORE	// 0 //	
291	D-WP(C)/31200/2026	BHAGABAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
292	D-WP(C)/31201/2026	RITA NAYAK VS STATE OF ODISHA	SOURAV DAS VS SOURAV DAS	// 0 //	
293	D-WP(C)/31203/2026	JAYARAM KHAMARI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
294	D-WP(C)/31204/2026	CHINMAYA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
295	D-WP(C)/31205/2026	BIJAY KUMAR RAM	SUKANTA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/31206/2026	SHARAT MAHANTA	LALITENDU BHUYAN	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR		//	
297	D-WP(C)/31207/2026	KISHOR CHANDRA PADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/31208/2026	SANTANU KUMAR BEHERA	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/31209/2026	BATAKRUSHNA JENA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/31211/2026	NANDINI SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/31212/2026	KAILASH CHANDRA BARIK	MD. GOLAM MADANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/31213/2026	RUPSA TRUCK OWNERS ASSOCIATION, BALASORE	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/31214/2026	SABITA MISHRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/31215/2026	KOUSHALYA MAHANANDA	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/31216/2026	PURUSOTTAM MAHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/31217/2026	M.C.BARABATI GIRLS HIGH SCHOOL, JAJPUR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	

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307	D-WP(C)/31218/2026	STATE OF ODISHA PITAMBAR DASH VS	ASHIS KUMAR MISHRA VS	// // 0	
308	D-WP(C)/31220/2026	STATE OF ODISHA M.C.OF L.N.HIGH SCHOOL, KEONJHAR VS	MAHENDRA KUMAR SAHOO VS	// // 0	
309	D-WP(C)/31221/2026	STATE OF ODISHA BHAGABAN NAYAK VS	NIHAL RATH VS	// // 0	
310	D-WP(C)/31223/2026	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
311	D-WP(C)/31225/2026	STATE OF ODISHA M.C.OF CHANDILI HIGH SCHOOL, KORAPUT VS	MAHENDRA KUMAR SAHOO VS	// // 0	
312	D-WP(C)/31226/2026	STATE OF ODISHA M/S. BISWESWAR ROUT SECURITY AGENCY, CUTTACK VS	ABHINAV PRASAD JENA VS	// // 0	
313	D-WP(C)/31227/2026	THE EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI M.C.OF SIDHAPITHA HIGH SCHOOL, DHENKANAL VS	MAHENDRA KUMAR SAHOO VS	// // 0	
314	D-WP(C)/31228/2026	STATE OF ODISHA MANAGING COMMITTEE OF LAITARA UCCHA VIDYALAYA VS	KUNAL KUMAR SWAIN VS	// // 0	
315	D-WP(C)/31229/2026	STATE OF ODISHA M/S. BISWESWAR ROUT SECURITY AGENCY, CUTTACK VS	ABHINAV PRASAD JENA VS	// // 0	
316	D-WP(C)/31230/2026	THE EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI GANANATH NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
317	D-WP(C)/31231/2026	STATE OF ODISHA PEDADA RAKESH VS UNION OF INDIA	CHANDIPRASAD SAHANI VS	// // 0 //	

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318	D-WP(C)/31232/2026	BALABHADRA MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
319	D-WP(C)/31233/2026	BANAMALI PRADHAN VS STATE OF ODISHA	RAMANATH ACHARYA VS VS	// 0 //	
320	D-WP(C)/31234/2026	RAMESH CHANDRA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
321	D-WP(C)/31235/2026	M.C.OF GOURANGA MOHAPRABHU HIGH SCHOOL, MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	
322	D-WP(C)/31236/2026	MANAGING COMMITTEE OF KSHIRESWAR BIDYAPITHA, MAYURBHAR, PURI VS STATE OF ODISHA	MANABENDRA KUMAR SAHOO VS VS	// 0 //	
323	D-WP(C)/31237/2026	ASHIS PATTANAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
324	D-WP(C)/31239/2026	SAROJINI SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS VS	// 0 //	AOR20220001583C202600180
325	D-WP(C)/31240/2026	M.C.OF SANA BALIA MURMU VIDYAPITHA, MAYURBHAR, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	
326	D-WP(C)/31241/2026	RAJASHREE NAYAK VS STATE OF ODISHA	KUMAR PRAJWAL VS VS	// 0 //	AOD20240000427C202600016
327	D-WP(C)/31242/2026	MANAGING COMMITTEE OF KUDAPADA GRAM PANCHAYAT, KUDAPADA VS STATE OF ODISHA	CHANDAN KUMAR SINGH VS VS	// 0 //	AOD20220001927C202600095
328	D-WP(C)/31243/2026	JALANDHAR SAHU VS STATE OF ODISHA	RAMANATH ACHARYA VS VS	// 0 //	
329	D-WP(C)/31245/2026	MANAGING COMMITTEE OF BHARAMAR BAR U P SCHOOL, BHARAMAR VS STATE OF ODISHA	CHANDAN KUMAR SINGH VS VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/31246/2026	KARTIKA CHANDRA BEHERA	SOUBHAGYA SWAIN	//	AOR20220001296C202600097
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/31247/2026	M.C.OF BIDI SHRAMIKA BIDYA NIKATAN, CUTTACK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/31249/2026	RITA SAHU	KURESH PRASAD DASH	//	AOD20250000916C202600030
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/31251/2026	MANAGING COMMITTEE OF NRUSINGHAJEW HIGH SCHOOL, BENDIPARA	SCHABRENDRA KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/31254/2026	M.C.OF HARISANKAR BIDYAMANDIR, JAJPUR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/31256/2026	MANAGING COMMITTEE OF KANARPUR BEGUNIA, MAYASHREEBHAWAN, KHORDHA	MAHESH CHANDRA KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/31258/2026	B.CH.PANDA @ BINOD CHANDRA PANDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/31259/2026	HEMANTA KUMAR BEHERA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		TAHASILDAR, RAGHUNATHPUR, JAGATSINGHPUR		//	
338	D-WP(C)/31260/2026	MANAGING COMMITTEE OF DAMODAR U.P SCHOOL, KANAR, KANAR	ANSHU BAE BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/31261/2026	SK.MAJIT ALI	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/31263/2026	SURESH DWARI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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341	D-WP(C)/31264/2026	STATE OF ODISHA SAMBHUNATH BEHERA VS	JAYASHREE BISWAL VS	// // 0	
342	D-WP(C)/31266/2026	STATE OF ODISHA PRAMILA NAG VS	DWARIKA PRASAD MOHANTY VS	// // 0	
343	D-WP(C)/31267/2026	EXECUTIVE MAGISTRATE, BANKI CUTTACK MANAGING COMMITTEE OF SINGHASWAR DEV U P VS	SCANDIR BEHERA VS	// // 0	
344	D-WP(C)/31268/2026	STATE OF ODISHA BHAGYABATI MISHRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
345	D-WP(C)/31269/2026	STATE OF ODISHA MANOJA KUMAR SWAIN VS	LAXMIKANTA MOHANTY VS	// // 0	
346	D-WP(C)/31270/2026	STATE OF ODISHA MANAGING COMMITTEE OF MAA KUNDAKHAI U P VS	SCANDIR BEHERA VS	// // 0	
347	D-WP(C)/31271/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	ARUN KUMAR DAS VS	// // 0	
348	D-WP(C)/31273/2026	JYOTSNAMAYEE MAHAPATRA SUKADEV SWAIN VS	LAXMIKANTA MOHANTY VS	// // 0	
349	D-WP(C)/31274/2026	STATE OF ODISHA SADHANAN PATRA VS	LAXMIKANTA MOHANTY VS	// // 0	
350	D-WP(C)/31275/2026	STATE OF ODISHA LAMBODAR BEHERA VS	SUDARSAN BEHERA VS	// // 0	
351	D-WP(C)/31276/2026	STATE OF ODISHA SASWAT SAHOO VS		// // 0	
		UNION OF INDIA	VS	// 0	

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352	D-WP(C)/31277/2026	SUDHANSHUBALA RAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
353	D-WP(C)/31279/2026	KALYANI DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
354	D-WP(C)/31280/2026	PREM KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
355	D-WP(C)/31282/2026	SK. TASAWAR ALI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
356	D-WP(C)/31283/2026	SABITA KUMARI MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
357	D-WP(C)/31284/2026	SOUBHAGINI ROUT VS STATE OF ODISHA	SAROJ KUMAR PARIDA VS	// 0 //	
358	D-WP(C)/31286/2026	RAGHAB BADHEI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600081
359	D-WP(C)/31287/2026	SAROJA KANTA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
360	D-WP(C)/31288/2026	PURNA CHANDRA PATI VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //	AOD20240000427C202600017
361	D-WP(C)/31289/2026	SAKUNTALA MAHANTI VS STATE OF ODISHA	MANASI SETHI VS	// 0 //	AOD20220004450C202600021
362	D-WP(C)/31290/2026	GITARANI MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
363	D-WP(C)/31291/2026	BASANTA SENAPATI	SUKANTA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/31292/2026	CHARAN SINGH	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/31294/2026	MR.BHAGABAN BARIK	KABERI MOHANTY	//	
		VS	VS	0	
		CRUX POWER PRIVATE LTD., PURI		//	
366	D-WP(C)/31295/2026	CHOUDHURY ANUPAM MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/31296/2026	FAZIL KHAN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/31297/2026	KABITA PATTNAIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/31298/2026	KAILASH CHANDRA PATI	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/31299/2026	ANUSUYA DEI	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/31300/2026	MINAKETAN KUMURA	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/31301/2026	SANJUKTA MUDULI	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/31302/2026	SUBHENDU PRADHAN	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/31303/2026	SWORNALATA DAS	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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375	D-WP(C)/31306/2026	STATE OF ODISHA BIJAYINEE SAMAL VS	SOUMYA RANJAN PATI VS	// // 0	
376	D-WP(C)/31307/2026	STATE OF ODISHA SASMITA SWAIN VS	SHASHI BHUSAN JENA VS	// // 0	
377	D-WP(C)/31308/2026	STATE OF ODISHA PRAVAT KUMAR DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
378	D-WP(C)/31310/2026	STATE OF ORISSA SASMINA KUMARI DAS VS	SHASHI BHUSAN JENA VS	// // 0	
379	D-WP(C)/31311/2026	STATE OF ODISHA PANKAJ SAMAL VS	PRASANNA KUMAR RATH VS	// // 0	
380	D-WP(C)/31313/2026	STATE OF ODISHA LOKANATH SAHOO VS	SASIM AJITAV PATTNAIK VS	// // 0	
381	D-WP(C)/31314/2026	STATE OF ODISHA PANKAJ SAMAL VS	PRASANNA KUMAR RATH VS	// // 0	
382	D-WP(C)/31316/2026	STATE OF ODISHA SANDEEP DAS VS	BIKRAM SENAPATI VS	// // 0	
383	D-WP(C)/31317/2026	STATE OF ODISHA BIRENDRA BEHERA VS	BYOMAKESH TRIPATHY VS	// // 0	AOD20240000586C202600199
384	D-WP(C)/31319/2026	MAHANADI COALFIELDS LIMITED SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600110
385	D-WP(C)/31321/2026	STATE OF ODISHA M/S PRIME SURVEILLANCE AGENCY PRIVATE LIMITED VS	ADJIT PATNAIK VS	// // 0	AOD20240000363C202600027
		M/S GUPTA POWER INFRASTRUCTURE LIMITED		//	

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386	D-WP(C)/31322/2026	RANJAN KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
387	D-WP(C)/31324/2026	FLYWORLD.COM, BHUBANESWAR VS RTO, CUTTACK	JAGADISH JENA VS VS	// 0 //	
388	D-WP(C)/31325/2026	M/S.BB ENTERPRISES, PURI VS RESERVE BANK OF INDIA	SAILAZA NANDAN DAS VS VS	// 0 //	
389	D-WP(C)/31326/2026	SABITA TARAI VS STATE OF ODISHA	ADISHA MOHANTY VS VS	// 0 //	
390	D-WP(C)/31328/2026	BILAS BARIHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS VS	// 0 //	
391	D-WP(C)/31329/2026	DEBABRATA NAYAK VS STATE OF ODISHA	GOURI KUMAR RATH VS VS	// 0 //	
392	D-WP(C)/31334/2026	SUJATA PATEL VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS VS	// 0 //	
393	D-WP(C)/31335/2026	BIDYUT PRAVA SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS VS	// 0 //	
394	D-WP(C)/31336/2026	M/S SLR CONSTRUCTION PRIVATE LIMITED, JHARSUGUDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	SUBHA KHADELWAL VS VS	// 0 //	
395	D-WP(C)/31339/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// 0 //	AOR20220001657C202600109
396	D-WP(C)/31340/2026	NIRANJAN MUKHI VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS VS	// 0 //	
397	D-WP(C)/31341/2026	SANGHAMITRA MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600111

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/31342/2026	SANGHAMITRA MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600112
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/31343/2026	SILPA PRADHAN	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/31344/2026	SANGHAMITRA MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600113
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/31346/2026	PRADEEP KUMAR MAHAL	Kananbala Roychoudhury	//	AOR20220001523C202600081
		VS	VS	0	
		THE COLLECTOR JAJPUR		//	
402	D-WP(C)/31347/2026	SHREEYA DASH	PRABHAKAR SABAT	//	AOD20260000172C202600075
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/31348/2026	DEBABRATA SATAPATHY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/31349/2026	M/S.INDIAN METALS AND FERRO ALLOYS LTD., (IMSA), BILASPUR, JHARKHAND	SATYAJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/31350/2026	KISHWAR FATMA JILANI	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LTD(NHLML), NEW DELHI		//	
406	D-WP(C)/31351/2026	BASANTA KUMAR RATH	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/31352/2026	PREMA LATA DAS	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/31353/2026	HEMANTA KUMAR GIRI	SANGRAM JENA	//	
		VS	VS	0	

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409	D-WP(C)/31354/2026	STATE OF ODISHA SALILA KUMAR SWAIN VS	KRUSHNA CHANDRA RATH VS	// // 0	
410	D-WP(C)/31355/2026	STATE OF ODISHA PRATAP KUMAR SWAIN VS	AJAYA KUMAR TRIPATHY VS	// // 0	
411	D-WP(C)/31356/2026	STATE OF ODISHA JYOTIRMAYA PATEL VS	PRAKASH KUMAR ROUT VS	// // 0	
412	D-WP(C)/31357/2026	STATE OF ODISHA BAHADAJHOLA SWAJALDHARA USERS COMMITTEE VS	SAWANKUMARI MOHANTY VS	// // 0	
413	D-WP(C)/31359/2026	STATE OF ODISHA BIBHU SUNDAR MOHANTY VS	KRUSHNA CHANDRA RATH VS	// // 0	
414	D-WP(C)/31360/2026	STATE OF ODISHA SUSANTA KUMAR TRIPATHY VS	SANGRAM JENA VS	// // 0	
415	D-WP(C)/31361/2026	STATE OF ODISHA DEBASISH GURU VS	KRUSHNA CHANDRA RATH VS	// // 0	
416	D-WP(C)/31362/2026	STATE OF ODISHA MINATI SAUNTA VS	AMIT PRASAD BOSE VS	// // 0	
417	D-WP(C)/31363/2026	STATE OF ODISHA JANARDAN MAHARANA VS	SANGRAM JENA VS	// // 0	
418	D-WP(C)/31364/2026	STATE OF ODISHA BIBHUTI SETHY VS	AJAYA KUMAR TRIPATHY VS	// // 0	
419	D-WP(C)/31365/2026	STATE OF ODISHA DIPAK KUMAR KAR VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// // 0 //	

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420	D-WP(C)/31366/2026	GOUTAM PRASAD MUND VS RANGADHAR MUND	DEBASISH SAMAL VS	// 0 //	
421	D-WP(C)/31367/2026	ANANDA KUMAR PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
422	D-WP(C)/31368/2026	DHARMAPADA SANDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
423	D-WP(C)/31369/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
424	D-WP(C)/31370/2026	RAJKISHORE SAHOO VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
425	D-WP(C)/31371/2026	BIBHUTI BHUSAN DASH VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
426	D-WP(C)/31372/2026	GHANASHYAM BARIHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
427	D-WP(C)/31373/2026	LAKSHMAN HOTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
428	D-WP(C)/31374/2026	BRUNDABAN ROUT VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
429	D-WP(C)/31375/2026	UMESH CHANDRA MAHALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
430	D-WP(C)/31376/2026	TUNU NAYAK VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //	
431	D-WP(C)/31377/2026	DR.NILAMADHAB SAHU	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/31378/2026	BIRANCHI NARAYAN PANDA	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/31379/2026	PRIYANATH PARIDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/31380/2026	DILLIP KUMAR SAMAL	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/31381/2026	HAREKRUSHNA MALLIK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
436	D-WP(C)/31382/2026	MANJULA JANI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/31383/2026	MILAN SAHOO	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/31384/2026	ASHOK KUMAR NAIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/31385/2026	KAILASH PRASAD RATH	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/31386/2026	SURYA NARAYAN PANDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/31387/2026	M/S.ALFA PROJECTS AND SERVICES(P)LTD., BHUBANESWAR	ANAND KUMAR SHANKAR PADHY	//	
		VS	VS	0	
		ODISHA AGRO INDUSTRIES CORPORATION LTD., BHUBANESWAR		//	
442	D-WP(C)/31388/2026	ARUN KUMAR PARIDA	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	

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443	D-WP(C)/31389/2026	STATE OF ODISHA PANDIT NILAKANTHA UTKAL ACADEMY COLLEGE VS	RAMDARSH SHORE CHAND VS	// // 0	
444	D-WP(C)/31390/2026	STATE OF ODISHA PRAKASH CHANDRA PATI VS	SANGRAM JENA VS	// // 0	
445	D-WP(C)/31391/2026	STATE OF ODISHA BIJAY KUMAR NAYAK VS	SURENDRA KUMAR SAHOO VS	// // 0	
446	D-WP(C)/31392/2026	STATE OF ODISHA SHIBAHARI MISHRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
447	D-WP(C)/31393/2026	STATE OF ODISHA SUSHANTA PADHAN VS	TARUN PATNAIK VS	// // 0	
448	D-ABLAPL/20880/2026	STATE OF ODISHA BANAMALI DORA @ BANA DORA VS	JNYANANANDA PANDA VS	// LANJIGARH /24 /2026 0	
449	D-ABLAPL/20881/2026	STATE OF ODISHA DAITA @ DAITYA RANA VS	JNYANANANDA PANDA VS	// KEGAON /55 /2025 0	
450	D-ABLAPL/20886/2026	STATE OF ODISHA BABU MOHANTY VS	TANMAYA KUMAR MOHANTY VS	// DHAULI PS /17 /2022 0	
451	D-ABLAPL/20887/2026	STATE OF ODISHA TRILOCHAN MOHAPATRA VS	PRINCE PATNAIK VS	// BRAHMAGIRI /287 /2026 0	
452	D-ABLAPL/20888/2026	STATE OF ODISHA MANOJ KUMAR PATRA VS	SIDHARTHA MISHRA VS	// CHANDRASEKHARPUR /662 /2026 0	
453	D-ABLAPL/20889/2026	STATE OF ODISHA SATYANARAYAN MISHRA VS	RABINDRA NATH PANDA VS	// SUNDARGARH TOWN /256 /2026 0	
		STATE OF ODISHA		//	

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454	D-ABLAPL/20891/2026	SANJITA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /385 /2024 () //	
455	D-ABLAPL/20894/2026	PRABHANJAN MAJHI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	PADAMPUR /164 /2026 () //	
456	D-ABLAPL/20895/2026	DEEPAK KUMAR MANDAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CYBER CRIME AND ECONOMIC OFFENCES, JAIPUR /10 /2026 () //	
457	D-ABLAPL/20896/2026	MADHUSUDAN SAMANTARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BEGUNIA P.S. /240 /2026 () //	
458	D-ABLAPL/20897/2026	UMESH CHANDRA DAS VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BELLAGAON /96 /2026 () //	
459	D-ABLAPL/20900/2026	SK NIJAM UDDIN @ SK NIJAM VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BOLAGARH P.S. /313 /2026 () //	AOR20220001311C202600068
460	D-ABLAPL/20901/2026	SK NIJAMUDDIN @ MANGAL VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /118 /2026 () //	AOR20220001797C202600008
461	D-ABLAPL/20905/2026	RATIKANTA MOHANTY VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	JAIPUR SADAR /198 /2026 () //	
462	D-ABLAPL/20907/2026	DINAKRUSHNA OJHA @ ANU VS STATE OF ODISHA	MANOJ KUMAR PANI VS	JALESWAR /398 /2026 () //	
463	D-ABLAPL/20908/2026	KALIA @ MANORANJAN NATH VS STATE OF ODISHA	RAKESH BEHERA VS	DHENKANAL TOWN /411 /2026 () //	
464	D-ABLAPL/20909/2026	BINOD BIHARI MOHANTY @ BINOD MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANI VS	JALESWAR /398 /2026 () //	
465	D-ABLAPL/20910/2026	BAIKUNTHA PRADHAN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /133 /2026	

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466	D-ABLAPL/20914/2026	VS STATE OF ODISHA SUDAM JENA	VS DEEPAK KU SAHOO	() // MAHAKALPARA /174 /2026	
467	D-ABLAPL/20923/2026	VS STATE OF ODISHA TRINATH PATRA	VS BIRENDRA KUMAR PARDHI	() // RARUAN /111 /2026	
468	D-ABLAPL/20925/2026	VS STATE OF ODISHA PRAMOD KUMAR ROUT @ LIPUNA ROUT	VS ARIJEET MISHRA	() // AUL /89 /2025	
469	D-ABLAPL/20926/2026	VS STATE OF ODISHA JAHID @ ZAHID	VS JYOTIRMAYA SAHOO	() // NUAGAON /91 /2026	
470	D-ABLAPL/20929/2026	VS STATE OF ODISHA ABDUL NOUSAT KHAN	VS ARIJEET MISHRA	() // TUMUSINGA /234 /2026	
471	D-ABLAPL/20930/2026	VS STATE OF ODISHA LEMESWAR HANTAL	VS ARIJEET MISHRA	() // B.SINGHPUR /116 /2025	
472	D-ABLAPL/20932/2026	VS STATE OF ODISHA NARAYAN MALIK	VS MANORANJAN KHATUA	() // BADACHANA /228 /2026	
473	D-ABLAPL/20936/2026	VS STATE OF ODISHA BABULU SUNA	VS BIJAYA KUMAR BEHERA 1	() // CYBER CRIME AND ECONOMIC OFFENCES, NUAPADA /1 /2026	
474	D-ABLAPL/20937/2026	VS STATE OF ODISHA GOPI KUMAR ADSUMALI @ A GOPI KUMAR	VS JAYADEBA BEHERA	() // BELPARA /159 /2026	AOD20240000366C202600099
475	D-ABLAPL/20939/2026	VS STATE OF ODISHA BIJAY KUMAR NAYAK	VS JAYANTA KUMAR MAJHI	() // SINGLA /226 /2026	
476	D-ABLAPL/20943/2026	VS STATE OF ODISHA SADHOBAS DAS @ SADHABA	VS JAYANTA KUMAR MAJHI	() // BALIAPAL /319 /2026	

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477	D-ABLAPL/20945/2026	STATE OF ODISHA PINKI NAYAK VS	SK. ZAFARULLA VS	// NARASINGHPUR /156 /2023 ()	
478	D-ABLAPL/20949/2026	STATE OF ODISHA GANESH MAHAPATRA VS	BRUNDABAN ROUT VS	// SASON /169 /2026 ()	
479	D-ABLAPL/20950/2026	STATE OF ODISHA DEEPAK KU. PARIDA @ DEEPAK KUMAR PARIDA @ DEEPAK KUMAR SAHOO VS	DEEPAK KUMAR SAHOO VS	// SAHID NAGAR P.S. /560 /2025 ()	
480	D-ABLAPL/20957/2026	STATE OF ODISHA DHIREN MOHARANA VS	BISWAJIT NAYAK VS	// BIRMITRAPUR /160 /2026 ()	
481	D-ABLAPL/20960/2026	STATE OF ODISHA NILUMOHAN SAHOO @ NILU SAHOO VS	BIKRAM KESHARI RAJ VS	// / /0 ()	
482	D-ABLAPL/20979/2026	STATE OF ODISHA SHARADA PRASANNA MOHANTY @ SARADA PRASANNA MOHANTY VS	ANIL MOHANTY VS	// CHoudwar /436 /2026 ()	
483	D-ABLAPL/20988/2026	STATE OF ODISHA SUSHIL KUMAR CHOUDHURY VS	DEBENDRA PRADHAN VS	// BOLANI /73 /2026 ()	
484	D-ABLAPL/20989/2026	STATE OF ODISHA KALIA @ KRUSHNA PRASAD NAYAK VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /116 /2026 ()	
485	D-ABLAPL/20991/2026	STATE OF ODISHA BINAYA @ PRAKASH JENA VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /101 /2025 ()	
486	D-ABLAPL/20993/2026	STATE OF ODISHA RABINDRA SENAPATI VS	JUDHISTHIR SAHOO VS	// JAGANNATHA PRASAD /414 /2025 ()	AOD20220003315C202600033
487	D-ABLAPL/21001/2026	STATE OF ODISHA RISHIRAJ JAIN VS	RAMDAS ACHARY VS	// ADVA /149 /2026 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/21003/2026	RATAN CHAND VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /149 /2026 () //	
489	D-ABLAPL/21007/2026	ADHIR KUMAR DEY @ ADHIR DEY VS STATE OF ODISHA	ABHISEK MOHANTY VS	JALESWAR /398 /2026 () //	
490	D-ABLAPL/21009/2026	JAGDISH ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //	
491	D-ABLAPL/21010/2026	SATYABAN ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //	
492	D-ABLAPL/21013/2026	MANAS SENAPATI VS STATE OF ODISHA	LINGARAJ SARANGI VS	RAGHUNATHPUR /85 /2026 () //	
493	D-ABLAPL/21015/2026	BABAJI POLEI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BALANGA /112 /2026 () //	
494	D-ABLAPL/21020/2026	SRUTISHREE BISWAL VS NCT OF DELHI	UPASANA BAL VS	/ / () //	AOD20220004095C202600030
495	D-ABLAPL/21021/2026	SRUTISHREE BISWAL VS THE STATION HOUSE OFFICER (SHO), CYBER	UPASANA BAL VS	/ / () //	AOD20220004095C202600029
496	D-ABLAPL/21026/2026	PRAKASH KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /76 /2023 () //	
497	D-ABLAPL/21027/2026	JAGA HARIJAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /213 /2026 () //	
498	D-ABLAPL/21028/2026	BASANTI BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /41 /2021 () //	
499	D-ABLAPL/21031/2026	SUMAN @ BISMAYA RANJAN BEHERA	KULDEEP MOHANTY	BALIANTA P.S. /182 /2026	AOD20240000012C202600218

ORISSA HIGH COURT

FILING REPORT AS ON :10/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
500	D-ABLAPL/21033/2026	VS STATE OF ODISHA BISWAJIT PRADHAN	VS BIJAY KUMAR BEHERA	() // BHARATPUR PS /456 /2026	AOR20220001736C202600165
501	D-ABLAPL/21034/2026	VS STATE OF ODISHA GOUTAM @ GAUTAM JENA	VS PRAVASH CHANDRA JENA	() // JALESWAR /400 /2026	
502	D-ABLAPL/21035/2026	VS STATE OF ODISHA DHIRENDRA MOHANTY@ DILU MOHANTY	VS BIJAY KUMAR BEHERA	() // BADAGODA P.S. /57 /2024	AOR20220001736C202600166
503	D-ABLAPL/21036/2026	VS STATE OF ODISHA MINATI MALIK	VS PRAKASH CHANDRA DASH	() // KENDRAPARA SADAR /399 /2026	
504	D-ABLAPL/21037/2026	VS STATE OF ODISHA GOPAL JENA	VS PRAVASH CHANDRA JENA	() // JALESWAR /400 /2026	
505	D-ABLAPL/21040/2026	VS STATE OF ODISHA SUTAN ROUT	VS HRUDANANDA MOHAPATRA	() // KAKATAPUR /27 /2025	
506	D-ABLAPL/21044/2026	VS STATE OF ODISHA CHITARANJAN MAHABHOI	VS Bijay Kumar Behera	() // //	AOR20220001736C202600164
507	D-ABLAPL/21046/2026	VS State Of Odisha BULU BALIYARSINGH ALIAS CHANDRA SEKHAR BACHHAI	VS HRUDANANDA PATTANAIAK	() // //	AOD20240000586C202600200
508	D-ABLAPL/21054/2026	VS STATE OF ODISHA TITAN @ PRUTHWIRAJ DASH	VS AMLAN SHAKTI PAUL	() // INFOVALLY UPD BHUBANESWAR /261 /2026	
509	D-ABLAPL/21056/2026	VS STATE OF ODISHA AJAY BEHERA	VS SANTOSH KUMAR MAHANTY	() // ASKA /357 /2026	AOD20240000242C202600186
510	D-ABLAPL/21057/2026	VS STATE OF ODISHA SK. AKTAR ALLI	VS SANTOSH CHANDRA ATABUDHI	() // / /0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/21058/2026	STATE OF ODISHA ASHOK KUMAR DASH @ ASHOK DAS VS	SANTOSH KUMAR MAHANTY VS	// ASKA /356 /2026 ()	AOD20240000242C202600184
512	D-ABLAPL/21059/2026	STATE OF ODISHA PRITEE RANJAN SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// NEMALO /138 /2022 () //	AOD20240000242C202600185

ORISSA HIGH COURT

MISC CASES FILED on :10/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	M/S GOPAL KUMAR AGRAWAL, S. MOHANTY, P.S. NAYAK, A. SATPA	44/2026
2	D-CMAPL/503/2023 CMAPL/503/2023	KANAKA LATA DEI MP	ADV.	168/2026
3	D-CMAPL/502/2023 CMAPL/502/2023	BIRANCHI NARAYAN SWAIN MP	ADV.	169/2026
4	D-TRP(C)/31064/2026 TRP(C)/ /	RUTUPARNA MOHANTY MP	BIJAY KUMAR BEHERA	219/2026
5	D-TRP(C)/31210/2026 TRP(C)/ /	RASHMI RANJAN NAYAK MP	PRAFULLA KUMAR BISWAL	220/2026
6	D-TRP(C)/31293/2026 TRP(C)/ /	CHINUBALA MANDAL@DAS MP	AMLAN SHAKTI PAUL	221/2026
7	D-TRP(C)/31333/2026 TRP(C)/ /	MADHUSMITA MISHRA MP	HRUDANANDA MOHAPATRA	222/2026
8	D-LAA/31061/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, KEONJHAR MP	SWAMYAMBHU MISHRA, ASC	234/2026
9	D-LAA/31061/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, KEONJHAR MP	SWAMYAMBHU MISHRA, ASC	235/2026
10	D-LAA/31061/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, KEONJHAR MP	SWAMYAMBHU MISHRA, ASC	236/2026
11	D-LAA/31065/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER ANANDPURBHARMAHARPROSECT OF KEONJHAR MP	SWAMYAMBHU MISHRA, ASC	237/2026
12	D-LAA/31065/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER ANANDPURBHARMAHARPROSECT OF KEONJHAR MP	SWAMYAMBHU MISHRA, ASC	238/2026
13	D-LAA/31065/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER ANANDPURBHARMAHARPROSECT OF KEONJHAR MP	SWAMYAMBHU MISHRA, ASC	239/2026
14	D-LAA/31094/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER LOSABERIRIGANUPATRONAIK, KEHARIAR, NUAPADA MP	SWAMYAMBHU MISHRA, ASC	240/2026
15	D-LAA/31094/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER LOSABERIRIGANUPATRONAIK, KEHARIAR, NUAPADA MP	SWAMYAMBHU MISHRA, ASC	241/2026
16	D-LAA/31094/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER LOSABERIRIGANUPATRONAIK, KEHARIAR, NUAPADA MP	SWAMYAMBHU MISHRA, ASC	242/2026
17	D-LAA/31309/2026 LAA/ /	GAJENDRA KUMAR SINGH MP	SUNKURU SUDHAKAR RAO	243/2026
18	D-LAA/31309/2026 LAA/ /	GAJENDRA KUMAR SINGH MP	SUNKURU SUDHAKAR RAO	244/2026
19	D-RPFAM/31255/2026 RPFAM/ /	LAXMI DEO MP	SAROJ KUMAR MISHRA	280/2026
20	D-RVWPET/31093/2026 RVWPET/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, AGA	305/2026
21	D-RVWPET/31093/2026 RVWPET/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, AGA	306/2026
22	D-RVWPET/31093/2026 RVWPET/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, AGA	307/2026
23	D-MATA/452/2023 MATA/452/2023	PRATIMA BEHERA MP	DEBENDRA NARAYAN PATTANAIAK	379/2026
24	D-MATA/15353/2026 MATA/ /	SWETAPADMA SAHU MP	AMIT KUMAR NATH	380/2026
25	D-MATA/15357/2026 MATA/ /	SWETAPADMA SAHU MP	AMIT KUMAR NATH	381/2026
26	D-CONTC/4090/2026	NANDA KISHORE PANDA	M/S PRASANNA KUMAR MISHRA, A. MOHANTY	

	CONTC/776/2026	MP		467/2026
27	D-CONTC/43246/2024	GANESH RAUTA	BIPIN KUMAR NAYAK , A.K.SAHOO, A.KALASH	
	CONTC/7274/2024	MP		468/2026
28	D-CONTC/42879/2024	CHANDRAMANI ROUT	BIPIN KUMAR NAYAK , M.K.RATH, A.K.SAHOO, A.KALASH	
	CONTC/7213/2024	MP		469/2026
29	D-CONTC/42885/2024	ABHIRAM MUDULI	BIPIN KUMAR NAYAK , M.K.RATH, A.K.SAHOO	
	CONTC/7214/2024	MP		470/2026
30	D-CONTC/9688/2023	RABINDRA KUMAR JENA		
	CONTC/9688/2023	MP		471/2026
31	D-CONTC/9688/2023	RABINDRA KUMAR JENA		
	CONTC/9688/2023	MP		472/2026
32	D-CONTC/8814/2025	BIJAYA KUMAR SAHOO		
	CONTC/1172/2025	MP		473/2026
33	D-CONTC/10713/2025	PANDABA SAHOO		
	CONTC/1330/2025	MP		474/2026
34	D-CONTC/8819/2025	PRADYUMNA JENA		
	CONTC/1173/2025	MP		475/2026
35	D-CONTC/8820/2025	SOMANATH MOHANTY		
	CONTC/1174/2025	MP		476/2026
36	D-CONTC/5347/2023	SMC OF GOVT. PRIMARY SCHOOL, CUTTACK	MAHENDRA KU. SAHOO	
	CONTC/5347/2023	MP		477/2026
37	D-BLAPL/4121/2026	ABHIMANYU ROHIDAS	PRAFULLA KUMAR KAR	
	BLAPL/1684/2026	MP		520/2026
38	D-CRLREV/20892/2026	JHILI NAIK	PRADEEP KUMAR PANDA	
	CRLREV/ /	MP		760/2026
39	D-CRLREV/15674/2026	SNIGDHA SWAIN	SANDIPANI NAYAK	
	CRLREV/402/2026	MP		761/2026
40	D-CRLREV/19064/2026	SANKARSAN JANA	ANUGRAHA NARAYAN SAMANTARAY	
	CRLREV/460/2026	MP		762/2026
41	D-RSA/31202/2026	JUGAL BEHERA	AJAYA KUMAR JENA	
	RSA/ /	MP		1004/2026
42	D-RSA/31305/2026	ASHOK TAREI	AMIT PRASAD BOSE	
	RSA/ /	MP		1006/2026
43	D-FAO/284/2019	STATE OF ODISHA	MAHENDRA KUMAR SAHOO	
	FAO/284/2019	MP		1077/2026
44	D-FAO/284/2019	STATE OF ODISHA		
	FAO/284/2019	MP		1078/2026
45	D-FAO/93/2019	TRILOCHAN RATH	SUBHADUTTA ROUTH	
	FAO/93/2019	MP		1079/2026
46	D-FAO/28505/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. BHUBANESWAR	PANJAB KUMAR BHUPANESWAR	
	FAO/828/2026	MP		1080/2026
47	D-FAO/31179/2026	JAYADEV BARIK	BALARAM BEHERA	
	FAO/ /	MP		1081/2026
48	D-FAO/31262/2026	PRAKASH RANJAN GIRI	GYANENDRA KUMAR TRIPATHY	
	FAO/ /	MP		1082/2026
49	D-FAO/31285/2026	JAYASHREE BALA MALLICK	SANGRAM JENA	
	FAO/ /	MP		1083/2026
50	D-FAO/31224/2026	GAGAN BIHARI BEHERA	AMIT KUMAR SAA	
	FAO/ /	MP		1084/2026
51	D-ABLAPL/15717/2026	SATYABRATA JENA @ SATYA		
	ABLAPL/6976/2026	MP		1208/2026
52	D-ABLAPL/7779/2023	PANKAJ SAHU	M/S UMA SHANKAR PATEL	
	ABLAPL/7779/2023	MP		1209/2026
53	D-ABLAPL/16331/2026	SANTOSH KUMAR PALTASINGH @ SANTA		
	ABLAPL/6396/2026	MP		1210/2026
54	D-ABLAPL/17843/2026	PRAMOD DAMBAL @ PRAMOD KUMAR DAMBAL		
	ABLAPL/7045/2026	MP		1211/2026
55	D-ABLAPL/18051/2026	SK. SALIM @ SK. SALEEM		
	ABLAPL/7090/2026	MP		1212/2026
56	D-ABLAPL/16856/2026	ANIL BAG	M/S PANCHANAN PANIGRAHI	
	ABLAPL/7115/2026	MP		1213/2026
57	D-ABLAPL/3778/2026	JANMEJAY NAYAK		
	ABLAPL/1645/2026	MP		1214/2026

58	D-ABLAPL/3761/2026 ABLAPL/1665/2026	JANMEJAY NAYAK MP		1215/2026
59	D-ABLAPL/3774/2026 ABLAPL/1915/2026	JANMEJAY NAYAK MP		1216/2026
60	D-ABLAPL/15968/2026 ABLAPL/6238/2026	PADMALOCHAN SAHU MP		1217/2026
61	D-ABLAPL/7329/2026 ABLAPL/5771/2026	MOHAMMAD NURISH MP		1218/2026
62	D-ABLAPL/5844/2025 ABLAPL/2209/2025	UMAKANTA PRASAD BALIYARSINGH MP		1219/2026
63	D-ABLAPL/970/2022 ABLAPL/970/2022	SAYAD MUBBASIR UL HAQUE MP		1220/2026
64	D-ABLAPL/16509/2024 ABLAPL/5643/2024	DHIRENDRA MOHANTY @ DILU MOHANTY MP	BIJAY KUMAR BEHERA	1221/2026
65	D-ABLAPL/16855/2026 ABLAPL/6503/2026	MIR RAJESH ALI MP		1222/2026
66	D-ABLAPL/22881/2025 ABLAPL/8993/2025	RASHMITA PRADHAN MP		1223/2026
67	D-CMP/31134/2026 CMP/ /	JAHANRA BEGUM MP	SOURAV SUMAN BHUYAN	1244/2026
68	D-CMP/31136/2026 CMP/ /	SATYABHAMA BEHERA MP	BHABANI SANKAR DAS	1245/2026
69	D-CMP/47437/2025 CMP/1884/2025	DIBAKAR MOHAKUD MP	MAHESWAR MOHANTY	1246/2026
70	D-CMP/23474/2026 CMP/922/2026	CHITTARANJAN SARANGI MP		1247/2026
71	D-CMP/31189/2026 CMP/ /	BOARD OF SECONDARY EDUCATION, ODISHA MP	SUNIL KUTUMBI CHAKRAKAR RAO (SR. ADV.)	1248/2026
72	D-CMP/7924/2026 CMP/378/2026	TATA AIG LIFE INSURANCE COMPANY LTD., MUMBAI MP		1249/2026
73	D-CMP/31272/2026 CMP/ /	RABINDRANATH SENAPATI MP	BAIBASWATA PANIGRAHI	1250/2026
74	D-CMP/31278/2026 CMP/ /	AINTHI SANTARA @ SAMANTARAY MP	SHIB SHANKAR MOHANTY	1251/2026
75	D-CMP/42919/2025 CMP/1697/2025	SEEMA PATTNAYAK MP	BISHNU PRASAD PRADHAN	1252/2026
76	D-CMP/31320/2026 CMP/ /	SIBARAM PAL MP	SHYAM SUNDAR CHHUALSINGH	1253/2026
77	D-MACA/601/2023 MACA/601/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD. MP		1591/2026
78	D-MACA/31083/2026 MACA/ /	JYOTSNA RANI BEHERA MP	PRADEEP KUMAR MISHRA	1592/2026
79	D-MACA/31083/2026 MACA/ /	JYOTSNA RANI BEHERA MP	PRADEEP KUMAR MISHRA	1593/2026
80	D-MACA/45480/2025 MACA/651/2026	H.D.F.C. ERGO GENERAL INSURANCE CO.LTD. MP	GIRIJAPRASAD DUTTA	1594/2026
81	D-MACA/45480/2025 MACA/651/2026	H.D.F.C. ERGO GENERAL INSURANCE CO.LTD. MP	GIRIJAPRASAD DUTTA	1595/2026
82	D-MACA/45676/2025 MACA/652/2026	AREA MANAGER, M/S. H.D.F.C. GENERAL INSURANCE CO.LTD. MP	GIRIJAPRASAD DUTTA	1596/2026
83	D-MACA/45676/2025 MACA/652/2026	AREA MANAGER, M/S. H.D.F.C. GENERAL INSURANCE CO.LTD. MP	GIRIJAPRASAD DUTTA	1597/2026
84	D-MACA/50492/2025 MACA/653/2026	HDFC ERGO GENERAL INSURANCE CO. LTD. MP	GIRIJAPRASAD DUTTA	1598/2026
85	D-MACA/50492/2025 MACA/653/2026	HDFC ERGO GENERAL INSURANCE CO. LTD. MP	GIRIJAPRASAD DUTTA	1599/2026
86	D-MACA/28016/2026 MACA/ /	SENIOR DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BALASORE MP		1600/2026
87	D-MACA/8528/2026 MACA/ /	HDFC ERGO GENERAL INSURANCE CO.LTD. MP	ADAM MUKHAN	1601/2026
88	D-MACA/31248/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., BBSR MP	SOMNATH ROY	1602/2026
89	D-CRLA/14188/2025	PADMALOCHAN BARIK	PRAKASH KUMAR MISHRA	

	CRLA/671/2025	MP		1727/2026
90	D-CRLA/20928/2026	DADU@BISWANATH PANI	RAMESH CHANDRA MAHARANA	
	CRLA/ /	MP		1728/2026
91	D-CRLA/20928/2026	DADU@BISWANATH PANI	RAMESH CHANDRA MAHARANA	
	CRLA/ /	MP		1729/2026
92	D-CRLMC/20878/2026	DR. BIRANCHI NARAYAN MOHAPATRA	SUBASH CHANDRA PUSPALAKA	
	CRLMC/ /	MP		1730/2026
93	D-CRLA/20934/2026	BODHIA @ PRATAP MALLIK	NIKUNJA KUMAR ROUT	
	CRLA/ /	MP		1730/2026
94	D-CRLMC/18486/2026	TARUN KANTA MOHANTY	DEEPALI MAHAPATRA	
	CRLMC/2021/2026	MP		1731/2026
95	D-CRLA/20934/2026	BODHIA @ PRATAP MALLIK	NIKUNJA KUMAR ROUT	
	CRLA/ /	MP		1731/2026
96	D-CRLMC/20916/2026	NILAKANTHA PADHI	RAJENDRA NARYAN ROUT	
	CRLMC/ /	MP		1732/2026
97	D-CRLA/20933/2026	BOB @ DIKSAN SINGHARIA	LALATENDU PAL	
	CRLA/ /	MP		1732/2026
98	D-CRLA/20933/2026	BOB @ DIKSAN SINGHARIA	LALATENDU PAL	
	CRLA/ /	MP		1733/2026
99	D-CRLMC/20927/2026	SANJUKTA TANDI	ASTAMI TANDIA	
	CRLMC/2213/2026	MP		1733/2026
100	D-CRLMC/14766/2026	CHINTU DAS	GHANASHYAM MUDULI	
	CRLMC/1744/2026	MP		1734/2026
101	D-CRLA/12219/2026	MANASH MAHAPATRA	DEBENDRA NARAYAN PATTANAIAK	
	CRLA/494/2026	MP		1734/2026
102	D-CRLMC/20953/2026	ADIKANDHA SAHU	SOUMYA MISHRA	
	CRLMC/ /	MP		1735/2026
103	D-CRLA/20976/2026	DAYANIDHI MADI	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1735/2026
104	D-CRLA/20976/2026	DAYANIDHI MADI	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1736/2026
105	D-CRLMC/13246/2026	SANGHAMITRA SUBUDHI		
	CRLMC/1591/2026	MP		1736/2026
106	D-CRLA/20976/2026	DAYANIDHI MADI	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1737/2026
107	D-CRLMC/20999/2026	SRIKANT BAHINIPATI	AMITAV TRIPATHY	
	CRLMC/ /	MP		1737/2026
108	D-CRLA/21005/2026	SUNIL KURLI	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		1738/2026
109	D-CRLMC/21000/2026	AMULYA KUMAR PANDA SECURITY AGENT	NEELPATARU KHUNTIA	
	CRLMC/ /	MP		1738/2026
110	D-CRLMC/15177/2026	REN PATNAIK @ REIN PATNAIK	PRATYUSH SHAH	
	CRLMC/1854/2026	MP		1739/2026
111	D-CRLA/21005/2026	SUNIL KURLI	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		1739/2026
112	D-CRLMC/19842/2026	JAYAPRAKASH PANY @ DR. JAYAPRAKASH PANY	SHIBANJAXMI PANDA	
	CRLMC/2149/2026	MP		1740/2026
113	D-CRLA/21052/2026	DILLIPA@UPENDRA KANHAR	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		1740/2026
114	D-CRLA/21052/2026	DILLIPA@UPENDRA KANHAR	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		1741/2026
115	D-CRLMC/21039/2026	PURENDRA KUMAR SETHY	SRINIVAS MOHANTY	
	CRLMC/ /	MP		1741/2026
116	D-WA/30965/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2267/2026
117	D-WA/30965/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2268/2026
118	D-WA/30966/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2269/2026
119	D-WA/30966/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2270/2026
120	D-WA/30975/2026	PUNJAB NATIONAL BANK, NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2271/2026

121	D-WA/30975/2026 WA/ /	PUNJAB NATIONAL BANK, NEW DELHI MP	ANJAN KUMAR BISWAL	2272/2026
122	D-WA/31062/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	2273/2026
123	D-WA/31062/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	2274/2026
124	D-WA/31063/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2275/2026
125	D-WA/31063/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2276/2026
126	D-WA/1077/2022 WA/1077/2022	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, ASC	2277/2026
127	D-WA/24662/2026 WA/945/2026	M/S RAMKY SUSTAINABILITY SOLUTIONS MP	SURVATA LIMITED, HYDERABAD	2278/2026
128	D-WA/31095/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA MP	ANIL KUMAR RAY	2279/2026
129	D-WA/31095/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA MP	ANIL KUMAR RAY	2280/2026
130	D-WA/31358/2026 WA/ /	M/S. BLUELINE RESORTS PVT. LTD., BHUBANESHWAR MP	BANHSWAR	2281/2026
131	D-WA/31358/2026 WA/ /	M/S. BLUELINE RESORTS PVT. LTD., BHUBANESHWAR MP	BANHSWAR	2282/2026
132	D-WA/31096/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A	2283/2026
133	D-WA/31096/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A	2284/2026
134	D-WP(C)/48926/2025 WP(C)/34881/2025	BIJU KUMBHAR MP	MANORANJAN PADHI	12878/2026
135	D-WP(C)/31077/2026 WP(C)/ /	MADHURITA RATHA MP	RANJAN KUMAR NAYAK	12879/2026
136	D-WP(C)/31084/2026 WP(C)/ /	RAGHUNATH @ RAMAKANTA MAHALIK MP	SUBHRANSU BHUSAN MOHANTY	12880/2026
137	D-WP(C)/16354/2025 WP(C)/11363/2025	THE MANAGEMENT IN CHARGE PRESIDENT MP	ATANKA HOUSE BUILDING, RAYAGADA	12881/2026
138	D-WP(C)/21012/2022 WP(C)/21012/2022	AKSHAYA KUMAR PRADHAN MP	BASANTA KUMAR JENA, MRUGANKA MAULI PATNAIK	12883/2026
139	D-WP(C)/2293/2026 WP(C)/2413/2026	SABITA CHHOTRAY MP	BIPLABA P.B. BAHALI	12885/2026
140	D-WP(C)/9724/2026 WP(C)/7233/2026	M/S EVOS BUILDCON PVT.LTD, KHURDA MP	BIBHUTI RANJAN SWAIN, SRI PRAFULLA KUMAR RATH(Senior Advocate)	12886/2026
141	D-WP(C)/31110/2026 WP(C)/ /	SUKANTA @ SRIKANTA JENA MP	AJAYA KUMAR MOHARANA	12887/2026
142	D-WP(C)/25121/2025 WP(C)/17806/2025	SANJAY MOHANTY MP	SAMEER KUMAR DAS	12888/2026
143	D-WP(C)/31113/2026 WP(C)/ /	MADHU @ MADHUSUDAN JENA MP	AJAYA KUMAR MOHARANA	12889/2026
144	D-WP(C)/31114/2026 WP(C)/ /	PINTU JENA MP	AJAYA KUMAR MOHARANA	12890/2026
145	D-WP(C)/31115/2026 WP(C)/ /	LINGARAJ JENA MP	AJAYA KUMAR MOHARANA	12891/2026
146	D-WP(C)/31118/2026 WP(C)/ /	KRUSHNA CHANDRA SETHY MP	AJAYA KUMAR MOHARANA	12892/2026
147	D-WP(C)/31119/2026 WP(C)/ /	MAHESWAR SETHEE @ SETHY MP	AJAYA KUMAR MOHARANA	12893/2026
148	D-WP(C)/31120/2026 WP(C)/ /	RABINDRA SETHY MP	AJAYA KUMAR MOHARANA	12894/2026
149	D-WP(C)/36208/2024 WP(C)/20978/2024	ANJAN KUMAR NAYAK MP	ABINASH ROUTRAY	12895/2026
150	D-WP(C)/31122/2026 WP(C)/ /	HAREKRUSHNA JENA MP	AJAYA KUMAR MOHARANA	12896/2026
151	D-WP(C)/31125/2026 WP(C)/ /	AJIT KUMAR MOHANTY MP	GYANESWAR SATPATHY	12897/2026
152	D-WP(C)/31126/2026	PENTA RADHAKRISHNA	SWAPNA KUMAR OJHA	

	WP(C)/ /	MP		12898/2026
153	D-WP(C)/30612/2026	THE COLLEGE OF PHARMACEUTICAL SCIENCES, PURUSOTMAN BHUYAN		
	WP(C)/ /	MP		12899/2026
154	D-WP(C)/31131/2026	JYOSHNA PRIYA NIAL	SISIRA PANIGRAHI	
	WP(C)/ /	MP		12900/2026
155	D-WP(C)/31132/2026	VEDANTA LIMITED, MUMBAI	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		12901/2026
156	D-WP(C)/7501/2026	DR.BICHITRA RANJAN PANDA	SAIBRATA RATH	
	WP(C)/6218/2026	MP		12902/2026
157	D-WP(C)/6417/2026	DR. PRADEEP KUMAR SAHU	SAIBRATA RATH	
	WP(C)/13076/2026	MP		12903/2026
158	D-WP(C)/31133/2026	KARTIKA SETHI	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		12904/2026
159	D-WP(C)/4110/2026	DR.NABIN KUMAR PRADHAN	SAIBRATA RATH	
	WP(C)/3847/2026	MP		12905/2026
160	D-WP(C)/5102/2026	DR. JYOTI PRAKASH NANDA	SAIBRATA RATH	
	WP(C)/4296/2026	MP		12906/2026
161	D-WP(C)/2992/2026	DR.JYOTI PRASAD DASH	SAIBRATA RATH	
	WP(C)/4577/2026	MP		12907/2026
162	D-WP(C)/2771/2026	DR.PITAMBAR MISHRA	SAIBRATA RATH	
	WP(C)/4618/2026	MP		12908/2026
163	D-WP(C)/4182/2026	DR.PANKAJ KUMAR TIWARI	SAIBRATA RATH	
	WP(C)/4670/2026	MP		12909/2026
164	D-WP(C)/4370/2026	DR. SUSHANTA HOTA	SAIBRATA RATH	
	WP(C)/4672/2026	MP		12910/2026
165	D-WP(C)/6830/2026	DR.SUDHANSU KUMAR NANDA	SAIBRATA RATH	
	WP(C)/5542/2026	MP		12911/2026
166	D-WP(C)/31139/2026	CHANDRA MANI PATTHAIK	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		12912/2026
167	D-WP(C)/31144/2026	BAIJAYANTA KUMAR PADHI	SUKANTA KUMAR DALAI	
	WP(C)/21401/2026	MP		12913/2026
168	D-WP(C)/2990/2008	SURENDRA N.GHOSH	SAGARIKA SAHOO	
	WP(C)/2990/2008	MP		12914/2026
169	D-WP(C)/31146/2026	RAMESHWAR PRASAD SINGH MANDHATA	AAYDEEP PAL	
	WP(C)/21425/2026	MP		12915/2026
170	D-WP(C)/9531/2026	DIRECTOR, LAND RECORDS, SURVEYS, BOARD OF REVENUE, CUTTACK, K.G.A.		
	WP(C)/7115/2026	MP		12916/2026
171	D-WP(C)/31153/2026	JYOTINDRA SINGH DEO	JYOTIRMAY GUPTA	
	WP(C)/ /	MP		12917/2026
172	D-WP(C)/31156/2026	ANURAAG MISHRA	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		12918/2026
173	D-WP(C)/27884/2026	PRAHALLAD NANDA	VIVEKANANDA JENA	
	WP(C)/19791/2026	MP		12919/2026
174	D-WP(C)/31166/2026	BENU CHARAN JENA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		12920/2026
175	D-WP(C)/35276/2025	BASANTA KUMAR NAYAK	SUJATA DASH	
	WP(C)/ /	MP		12921/2026
176	D-WP(C)/31168/2026	SASMITA NAYAK	PRAFULLA CHANDRA DAS	
	WP(C)/ /	MP		12922/2026
177	D-WP(C)/51259/2024	JAYANTA @ JAYANT KUMAR MOHANTY	DWARIKA PRASAD MOHANTY	
	WP(C)/31227/2024	MP		12923/2026
178	D-WP(C)/31169/2026	DIPTIMAN PATRA	SUDARSAN BEHERA	
	WP(C)/ /	MP		12924/2026
179	D-WP(C)/31172/2026	SHREE SHREE KAPILAMUNI SATCHETAN BHASKAR KUNDASHI	SHASHANK KUNDASHI, BALASORE	
	WP(C)/ /	MP		12925/2026
180	D-WP(C)/31175/2026	CHILIKA DISTILLERIES PVT.LTD, BERHAMPUR, KAMAM BUDHIA		
	WP(C)/ /	MP		12926/2026
181	D-WP(C)/31176/2026	SHREE SHREE KAPILAMUNI SATCHETAN BHASKAR KUNDASHI	SHASHANK KUNDASHI, BALASORE	
	WP(C)/ /	MP		12927/2026
182	D-WP(C)/31177/2026	RATNAKAR PRADHAN	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		12928/2026
183	D-WP(C)/53278/2025	SUDARSHAN BEHERA	ASHOK KUMAR SARANGI	
	WP(C)/36787/2025	MP		12929/2026

184	D-WP(C)/1981/2019 WP(C)/1981/2019	JAKIR-UDDIN KHAN @ ZAKIR UDDIN KHAN MP	MS.S.A.NAYEEM	12930/2026
185	D-WP(C)/5100/2021 WP(C)/5100/2021	ISPAT LABOUR UNION MP	DEBENDRA MOHANTA	12931/2026
186	D-WP(C)/31192/2026 WP(C)/ /	SANDEEP PARIDA MP	SOURAV DAS	12932/2026
187	D-WP(C)/17044/2022 WP(C)/17044/2022	BALADEV RATHA MP	SUSHANTA KUMAR JOSHI	12933/2026
188	D-WP(C)/29925/2026 WP(C)/21436/2026	SHILA ROUTRAY MP	DIBYAJYOTI NAYAK	12934/2026
189	D-WP(C)/31198/2026 WP(C)/ /	GATIKRUSHNA NANDA MP	PRATIK DASH	12935/2026
190	D-WP(C)/31186/2026 WP(C)/ /	M/S MAHAVEER TRAVELS MP	KAJAL SAHOO	12936/2026
191	D-WP(C)/31199/2026 WP(C)/ /	M/S. BAJRANGBALI SPONGE AND POWER MP	GOUR SMOHANTHARI	12937/2026
192	D-WP(C)/31201/2026 WP(C)/ /	RITA NAYAK MP	SOURAV DAS	12938/2026
193	D-WP(C)/31206/2026 WP(C)/ /	SHARAT MAHANTA MP	LALITENDU BHUYAN	12939/2026
194	D-WP(C)/31187/2026 WP(C)/ /	BHAGIRATHI MALLICK MP	PRADEEP KUMAR KHUNTIA	12940/2026
195	D-WP(C)/31208/2026 WP(C)/ /	SANTANU KUMAR BEHERA MP	PRANAB RANJAN CHHATOI	12941/2026
196	D-WP(C)/31191/2026 WP(C)/ /	SUDARSAN GHADAI MP	PRADYUS KUMAR PARHI	12942/2026
197	D-WP(C)/31226/2026 WP(C)/ /	M/S. BISWESWAR ROUT SECURITY AGENCY MP	GYRATHIRSA D JENA	12943/2026
198	D-WP(C)/31229/2026 WP(C)/ /	M/S. BISWESWAR ROUT SECURITY AGENCY MP	GYRATHIRSA D JENA	12944/2026
199	D-WP(C)/31231/2026 WP(C)/ /	PEDADA RAKESH MP	CHANDIPRASAD SAHANI	12945/2026
200	D-WP(C)/31261/2026 WP(C)/ /	SK.MAJIT ALI MP	SUKANTA KUMAR NAYAK (2)	12946/2026
201	D-WP(C)/31261/2026 WP(C)/ /	SK.MAJIT ALI MP	SUKANTA KUMAR NAYAK (2)	12947/2026
202	D-WP(C)/29586/2019 WP(C)/29586/2019	DIGAMBER BHUTIA MP	M/S.DEBI PRASAD DHALSAMANTA	12948/2026
203	D-WP(C)/31275/2026 WP(C)/ /	LAMBODAR BEHERA MP	SUDARSAN BEHERA	12949/2026
204	D-WP(C)/31276/2026 WP(C)/ /	SASWAT SAHOO MP		12950/2026
205	D-WP(C)/31282/2026 WP(C)/ /	SK. TASAWAR ALI MP	SUKANTA KUMAR NAYAK	12951/2026
206	D-WP(C)/31282/2026 WP(C)/ /	SK. TASAWAR ALI MP	SUKANTA KUMAR NAYAK	12952/2026
207	D-WP(C)/31291/2026 WP(C)/ /	BASANTA SENAPATI MP	SUKANTA KUMAR NAYAK	12953/2026
208	D-WP(C)/31291/2026 WP(C)/ /	BASANTA SENAPATI MP	SUKANTA KUMAR NAYAK	12954/2026
209	D-WP(C)/31296/2026 WP(C)/ /	FAZIL KHAN MP	SUKANTA KUMAR NAYAK	12955/2026
210	D-WP(C)/31296/2026 WP(C)/ /	FAZIL KHAN MP	SUKANTA KUMAR NAYAK	12956/2026
211	D-WP(C)/31300/2026 WP(C)/ /	MINAKETAN KUMURA MP	ABHILASH MISHRA	12957/2026
212	D-WP(C)/31289/2026 WP(C)/ /	SAKUNTALA MAHANTI MP	MANASI SETHI	12958/2026
213	D-WP(C)/31313/2026 WP(C)/ /	LOKANATH SAHOO MP	SASIM AJITAV PATTNAIK	12959/2026
214	D-WP(C)/31328/2026 WP(C)/ /	BILAS BARIHA MP	MANOJ KUMAR MOHANTY	12960/2026
215	D-WP(C)/31335/2026	BIDYUT PRAVA SAHU	AJAYA KUMAR TRIPATHY	

	WP(C)/ /	MP		12961/2026
216	D-WP(C)/31336/2026	M/S SLR CONSTRUCTION PRIVATE LIMITED	ADHARSHAN DALWAL	
	WP(C)/ /	MP		12962/2026
217	D-WP(C)/31340/2026	NIRANJAN MUKHI	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		12963/2026
218	D-WP(C)/31343/2026	SILPA PRADHAN	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		12964/2026
219	D-WP(C)/31349/2026	M/S.INDIAN METALS AND FERRO ALLOYS LTD.(SMP)	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		12965/2026
220	D-WP(C)/31321/2026	M/S PRIME SURVEILLANCE AGENCY PRIVATE LIMITED	AMIT KUMAR NAIK	
	WP(C)/ /	MP		12966/2026
221	D-WP(C)/31355/2026	PRATAP KUMAR SWAIN	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		12967/2026
222	D-WP(C)/31364/2026	BIBHUTI SETHY	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		12968/2026
223	D-WP(C)/31368/2026	DHARMAPADA SANDHA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		12969/2026
224	D-WP(C)/31372/2026	GHANASHYAM BARIHA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		12970/2026
225	D-WP(C)/31376/2026	TUNU NAYAK	KEDAR KUMAR DASH	
	WP(C)/ /	MP		12971/2026
226	D-WP(C)/31378/2026	BIRANCHI NARAYAN PANDA	GYANENDRA CHANDRA SWAIN	
	WP(C)/ /	MP		12972/2026
227	D-WP(C)/31381/2026	HAREKRUSHNA MALLIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		12973/2026
228	D-WP(C)/31382/2026	MANJULA JANI	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		12974/2026
229	D-WP(C)/31387/2026	M/S.ALFA PROJECTS AND SERVICES(P) LTD.	DEBARAJ SANKAR PADHY	
	WP(C)/ /	MP		12975/2026
230	D-WP(C)/31389/2026	PANDIT NILAKANTHA UTKAL ACADEMY	PRANJAY KISHORE CHAND	
	WP(C)/ /	MP		12976/2026